

ORISSA HIGH COURT

FILING REPORT AS ON :13/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0001718/2023	SUNIL PATI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	/155 /2022 () //
2	BLAPL/0001719/2023	BULU@PRAHALLAD DAS VS STATE OF ODISHA	ADITI HOTA VS	NALCO /14 /2023 () //
3	BLAPL/0001720/2023	RUNTU GAMANGO @ RANTU GAMANGO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	SERANGO /12 /2022 () //
4	BLAPL/0001721/2023	SABITA SWAIN @ CHHABI VS STATE OF ODISHA	BICITRA NARAYAN SATAPATHY VS	KUJANGA /481 /2022 () //
5	BLAPL/0001722/2023	SK. SEKARUDDIN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 () //
6	BLAPL/0001723/2023	PRAFULLA KUMAR NAYAK @ TUNA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	/ /0 () //
7	BLAPL/0001724/2023	BALABHADRA KHARA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	ORKEL /56 /2022 () //
8	BLAPL/0001725/2023	DEEPAK BEHERA VS STATE OF ODISHA	ARJEET MISHRA VS	BANTALA /551 /2022 () //
9	BLAPL/0001726/2023	BIKASH KUMAR VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	/ /0 () //
10	BLAPL/0001727/2023	UMAKANTA SASANI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	S.P.(CID-CRL),CUTTACK /1 /2023 () //
11	BLAPL/0001728/2023	CHANDRA KHASALA @ CHANDRA KHOSLA VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	BOIPARIGUDA /128 /2022 () //

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12	BLAPL/0001729/2023	SOMNATH BANKIA VS STATE OF ODISHA	MINA KUMARI DAS VS	MACHHKUND /138 /2022 () //
13	BLAPL/0001730/2023	MANAS KUMAR PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PURUNAKATAK /9 /2023 () //
14	BLAPL/0001731/2023	INGA MADKAMI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /297 /2021 () //
15	BLAPL/0001732/2023	R. MURALI VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	PADMAPUR /144 /2022 () //
16	BLAPL/0001733/2023	PRATAP SAHU VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	KABISURYANAGAR (KODALA) /336 /2021 () //
17	BLAPL/0001734/2023	JABIBULLA KHAN VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	NAYAGARH /7 /2023 () //
18	BLAPL/0001735/2023	RAJESH KANTA VS STATE OF ODISHA	MANORANJAN PADHY VS	SUNABEDA /135 /2020 () //
19	BLAPL/0001736/2023	KULDEEP SINGH VS STATE OF ODISHA	CHANDANA MISHRA VS	SONEPUR /41 /2018 () //
20	BLAPL/0001737/2023	SUNIL BEHERA @ SUNIL KUMAR BEHERA VS STATE OF ODISHA	MANORANJAN PADHY VS	TANGI (KHURDA) /286 /2022 () //
21	BLAPL/0001738/2023	RATIKANTA PRADHAN VS STATE OF ODISHA	SATYABRATA PANDA VS	/ /0 () //
22	BLAPL/0001739/2023	GHASIRAM KHARA VS STATE OF ODISHA	MANORANJAN PADHY VS	/ /0 () //
23	BLAPL/0001740/2023	PRATAP NAHAK	MANORANJAN PADHY	HINJILI (ASKA) /610 /2022

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0001741/2023	SIDA DIGAL	CHANDANA MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0001742/2023	BIJAYA PRADHAN	PARTHA SARATHI NAYAK	KHAMAR /13 /2023
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0001743/2023	ANIL DEHURY	ASUTOSH TRIPATHY	NALCO /11 /2023
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0001744/2023	DHUSA @ DUSASANA MALLICK	RAMDAS ACHARY	ASTARANGA /191 /2022
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0001745/2023	BINITA DEVI	SATYABRATA MOHANTY (1)	/ /0
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0001746/2023	BHUPENDRA NAG @ GUPENDRA NAG	PRASHANTA KUMAR NAYAK	KANTABANJI /197 /2019
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0001747/2023	VUNGARALA RAMESH	CHANDANA MISHRA	PHULBANI SADAR /102 /2022
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0001748/2023	ASHOK BEHERA @ NANDU	TANMAYA KUMAR MOHANTY	CAPITAL P.S. /765 /2022
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0001749/2023	RAKESH SETHY @ SETHI	BISHNU PRASAD PRADHAN	BANGRIPOSI /75 /2022
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0001750/2023	TRILOCHAN SAHU	ANJAN KUMAR BISWAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0001751/2023	KADAGALA BHASKAR RAO	S.S.RAY (2)	KASINAGAR /59 /2020
		VS	VS	()

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35	BLAPL/0001752/2023	STATE OF ODISHA SUBHAM NAYAK VS	S.S.RAY (2) VS	// CHATRAPUR /789 /2022 ()
36	BLAPL/0001753/2023	STATE OF ODISHA KARNAM RAMAKRISHNA VS	S.S.RAY (2) VS	// KASINAGAR /59 /2020 ()
37	BLAPL/0001754/2023	STATE OF ODISHA TULARAM @ TULA DHARUA VS	TRILOCHAN NANDA VS	// NAWAPARA /103 /2020 ()
38	BLAPL/0001755/2023	STATE OF ODISHA BISHNU KUMAR VS	SATYABRATA MOHANTY VS	// / /0 ()
39	BLAPL/0001756/2023	STATE OF ODISHA PREMRAJ @ KAENRU PADHAN VS	SANTOSH KUMAR MOHANTY VS	// KHAPRAKHOL /15 /2023 ()
40	BLAPL/0001757/2023	STATE OF ODISHA MD. SHAHWAJ ANSARI VS	SUCHIT KUMAR NAYAK VS	// JEYPORE TOWN /102 /2019 ()
41	BLAPL/0001758/2023	STATE OF ODISHA SIVA @ CHANDAN BEHERA VS	ASHOK DAS VS	// KABISURYANAGAR /294 /2022 ()
42	BLAPL/0001759/2023	STATE OF ODISHA PINTU PRADHAN VS	GHANASHYAM MUDULI VS	// SHERAGADA /33 /2022 ()
43	BLAPL/0001760/2023	STATE OF ODISHA ARUNA SETHI @ SETH VS	SATYABRATA PANDA VS	// ULLUNDA /1 /2022 ()
44	BLAPL/0001761/2023	STATE OF ODISHA RAKESH BEHERA @ DILESWAR BEHERA VS	BIJAYA KUMAR RAGADA VS	// AINTHAPALI /672 /2022 ()
45	BLAPL/0001762/2023	STATE OF ODISHA PURNA CH MOHARANA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// FATEGARH /196 /2022 () //

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46	BLAPL/0001763/2023	JAYANTA KUMAR PATEL VS STATE OF ODISHA	SARAT KUMAR JENA VS	barpalli /86 /2016 () //
47	BLAPL/0001764/2023	JENA BHAKTA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	MURUDA /76 /2019 () //
48	BLAPL/0001765/2023	PINTU GUNAI PADIA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	SEMILLIGUDA /106 /2022 () //
49	BLAPL/0001766/2023	VINAY KUMAR SANTUKA VS STATE OF ODISHA	BIBHU PRASAD DAS VS	BENTKAR (42 MOUZA) UPD CUTTACK /10 /2023 () //
50	BLAPL/0001767/2023	RAMESH MALLIK VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	MARINE KASIA /45 /2017 () //
51	BLAPL/0001768/2023	ISWAR SARAF VS STATE OF ODISHA	ABHILASH MISHRA VS	SONEPUR /234 /2022 () //
52	BLAPL/0001769/2023	RAM CHANDRA BANIA VS STATE OF ODISHA	ABHILASH MISHRA VS	SONEPUR /234 /2022 () //
53	BLAPL/0001770/2023	LAMBODAR MAHANTY VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BERHAMPUR TOWN /267 /2022 () //
54	BLAPL/0001771/2023	SIBARAM GOUDA VS STATE OF ODISHA	ASHOK DAS VS	BERHAMPUR SADAR /48 /2021 () //
55	BLAPL/0001772/2023	MANORANJAN DAS@CHAGULU VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	SIMULIA /199 /2022 () //
56	BLAPL/0001773/2023	SADASIBA PATNAIK VS STATE OF ODISHA	SAKTI PRASAD DAS VS	/ /0 () //
57	BLAPL/0001774/2023	GANESH MALLICK	SUCHIT KUMAR NAYAK	PADMAPUR /137 /2022

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		STATE OF ODISHA		//
58	BLAPL/0001775/2023	JHUILA @ DHANESWAR LENKA	AMLAN SHAKTI PAUL	BAGHAMARI /55 /2020
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0001776/2023	KALPANA MIRDHA	JUGALA KISHORE PANDA	KALIMELA /166 /2019
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0001777/2023	GANESH YADAV	SARAT KUMAR JENA	BARGARH SADAR /209 /2022
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0001778/2023	PURNA CHANDRA BEHERA	PABITRA KUMAR NAYAK	PHULBANI TOWN /6 /2023
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0001779/2023	NANDAN BEHERA	PARTHA SARATHI DAS	KEONJHAR TOWN /36 /2023
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0001780/2023	TRILOCHAN BEHERA	AMITAV TRIPATHY	PHIRINGIA /140 /2022
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0001781/2023	KALAPANA BAG	SOUMYA RANJAN DAS	KANTAMAL /104 /2022
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0001782/2023	SURENDRA NAIK @ GUDDI	SUDHANSU SEKHAR DASH	NUAGAON /174 /2022
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0001783/2023	RAJNIKANT PANDIT	SUDHANSU SEKHAR DASH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0001784/2023	RUSSIA @ SUSANTA KUMAR BEHERA	AMITAV TRIPATHY	NAYAGARH SADAR /85 /2022
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0001785/2023	DASARATHI GAMANGO	AMIT BISWAL	/ /0
		VS	VS	()

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69	BLAPL/0001786/2023	STATE OF ODISHA JYOTIRANJAN MALLICK VS	SURYA NARAYAN MISHRA VS	// NAYAPALLI P.S. /18 /2023 ()
70	BLAPL/0001787/2023	STATE OF ODISHA JYOTIRANJAN MALLICK VS	SURYA NARAYAN MISHRA VS	// NAYAPALLI P.S. /24 /2023 ()
71	BLAPL/0001788/2023	STATE OF ODISHA BHOLA @ BHOLANATH NAYAK VS	PRASANTA KUMAR SAHOO VS	// CUTTACK SADAR /546 /2022 ()
72	BLAPL/0001789/2023	STATE OF ODISHA PAPU RAY @ YADAV VS	AMIT BISWAL VS	// / /0 ()
73	BLAPL/0001790/2023	STATE OF ODISHA BHABESH BEHERA VS	NIRANJAN LENKA VS	// BANGRIPOSI /75 /2022 ()
74	BLAPL/0001791/2023	STATE OF ODISHA TEMPU @ SANGRAM MUNDA VS	BYOMOKESH SAHOO VS	// JUJUMURA /136 /2020 ()
75	BLAPL/0001792/2023	STATE OF ODISHA RAJANIKANTA DANDASENA VS	JNYANANANDA PANDA VS	// JUNAGARH /377 /2022 ()
76	BLAPL/0001793/2023	STATE OF ODISHA DHABALU @ DHABULU MUDULI VS	PRASANTA KUMAR SAHOO VS	// ORKEL /88 /2022 ()
77	BLAPL/0001794/2023	STATE OF ODISHA BANKA @ BISMAY PRADHAN VS	AMLAN SHAKTI PAUL VS	// KHURDA SADAR /199 /2020 ()
78	BLAPL/0001795/2023	STATE OF ODISHA MITU BEHERA VS	BISWARANJAN MAHARATHA VS	// BASELI SAHI PS /165 /2022 ()
79	BLAPL/0001796/2023	STATE OF ODISHA BINAYA KUMAR RAY @ YADAV VS	AMIT BISWAL VS	// / /0 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	BLAPL/0001797/2023	MADHUSUDAN BEHERA VS STATE OF ODISHA	AMIT KUMAR NATH VS	//0 () //
81	BLAPL/0001798/2023	ANSUMAN NAYAK VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	KALINGA NAGAR /224 /2022 () //
82	BLAPL/0001799/2023	ADU MALLICK @ MUDULI VS STATE OF ODISHA (HOME)	JUGALA KISHORE PANDA VS	CHITRAKONDA /67 /2022 () //
83	BLAPL/0001800/2023	SANU KUMAR JENA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	RASOL /53 /2021 () //
84	BLAPL/0001801/2023	BIJAY NAYAK @ NAIK VS STATE OF ODISHA	SURYAKANTA DASH VS	//0 () //
85	BLAPL/0001802/2023	PRAVEER DAS @ PRAVEER @ BUDUN VS STATE OF ODISHA	SURYAKANTA DASH VS	UMERKOTE /212 /2020 () //
86	BLAPL/0001803/2023	NEHER POD VS STATE OF ODISHA	J.N.PANDA VS	KESINGA /430 /2022 () //
87	BLAPL/0001804/2023	ANALA PATRA VS STATE OF ODISHA	JNYANANANDA PANDA VS	THUAMUL RAMPUR /8 /2023 () //
88	BLAPL/0001805/2023	DINABANDHU ROUT VS STATE OF ODISHA	DEBARAJ MOHANTY VS	//0 () //
89	BLAPL/0001806/2023	DEBENDRA DHAR @ DEBAR VS STATE OF ODISHA	SARAT KUMAR JENA VS	BHEDEN /49 /2021 () //
90	BLAPL/0001807/2023	BASANTA KUMAR BEHERA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	CHANDIPUR /76 /2021 () //
91	BLAPL/0001808/2023	SUMITRA NAIK	J.N.PANDA	THUAMUL RAMPUR /185 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
92	BLAPL/0001809/2023	STATE OF ODISHA DHANUJAYA DHOBA	MOHENDRA KUMAR MOHAPATRO	// JEYPORE VIGILANCE /6 /2023
		VS	VS	()
93	CMAPL/0000112/2023	STATE OF ODISHA(VIG.) BHIMSEN HANTAL	ADV.	//
		VS	VS	()
94	CMAPL/0000113/2023	COMMNR. CUM SECY.,AGRICULTURE DEPT. SAPAN KU.BANARJEE	ADV.	//
		VS	VS	()
95	CMAPL/0000114/2023	E.E. , (C.D.D. NO. 1), ELECTRICALCD BIRENDRANATH SATPATHY	ADV.	//
		VS	VS	()
96	CMAPL/0000115/2023	STATE OF ODISHA BIRENDRANATH SATPATHY	ADV.	//
		VS	VS	()
97	CMAPL/0000116/2023	STATE OF ODISHA SAIL	ADV.	//
		VS	VS	()
98	CMAPL/0000117/2023	UNION OF INDIA Y. RAJANI	ADV.	//
		VS	VS	()
99	CMP/0000158/2023	STATE OF ODISHA GOVT OF ODISHA	AJODHYA RANJAN DASH, A.G.A.	//
		VS	VS	()
100	CMP/0000159/2023	DR.JAGATJIBAN MALLICK PRAKASH CHANDRA SAHOO	BRAHMANANDA TRIPATHY	//
		VS	VS	()
101	CMP/0000160/2023	GITANJALI SAHOO JAGATRAM BHUE	S.C. GOUNTIA	//
		VS	VS	()
102	CMP/0000161/2023	MEKA KRISHNA BASANTA KUMAR ROUT @ BASANTA ROUT	LAKSHMAN MISHRA	//
		VS	VS	()

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103	CMP/0000162/2023	NIRMAL CHANDRA OJHA NIRAJ KUMAR SETHI VS	SUBHENDU KUMAR NAYAK VS	// // 0
104	CMP/0000163/2023	PRIYANKA SENAPATI SRI BANAMI@ BALLAV BEHERA @ SRI BANAMALI BEHERA	NIHARAN SINGH (1) VS	// // 0
105	CONTC/0000987/2023	JATADHARI BEHERA KAILASH CHANDRA MOHAPATRA VS	ADV. VS	// // 0
106	CONTC/0000988/2023	SHALINI PANDIT,IAS ASHOK KUMAR KHUNTIA VS	RABI NARAYAN BEHERA VS	// // 0
107	CONTC/0000989/2023	PRADEEP KUMAR SAHOO, TAHASILDAR, BBSR ASHOK KUMAR KHUNTIA VS	RABI NARAYAN BEHERA VS	// // 0
108	CONTC/0000990/2023	PRADEEP KUMAR SAHOO,TAHASILDAR,BBSR NARENDRA KUMAR RAY CHOUDHURY VS	MANOJ KUMAR MOHANTY VS	// // 0
109	CONTC/0000991/2023	SANJITA DAS, O.A.S.(S.S) SURESH KUMAR MAHAPATRO VS	ADV. VS	// // 0
110	CONTC/0000992/2023	SURESH CHANDRA MAHAPATRA,IAS D.MOHAN RAO ACHARY VS	ADV. VS	// // 0
111	CONTC/0000993/2023	BABULI CHARAN GOUDA,SUPERINTENDING ENGNR.(R ND B) DIVISION,BALIGUDA PRAMOD KUMAR SARANGI VS	ADV. VS	// // 0
112	CONTC/0000994/2023	ABDUL REHEMAN,OPS I,S P SIGNALS SUNAKAR PRADHAN VS	ADV. VS	// // 0
113	CONTC/0000995/2023	SISIR KUMAR RATH,CHAIRMAN,STATE ENVIRONMENT IMPACT ASSESSMENT AUTHORITY ABHIMANYU JENA VS	ADV VS	// // 0
		SIDHESWAR BALRAM BONDAR, COLLECTOR, BALASORE		//

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114	CONTC/0000996/2023	RANJAN KUMAR MAHAPATRA VS G MATHI VATHANAN, I.A.S.	ADV VS	// 0 //
115	CONTC/0000997/2023	DIPTI PRAKASH TRIPATHY VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
116	CONTC/0000998/2023	BHUBANANANDA PADHY VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
117	CONTC/0000999/2023	SUSANTA KUMAR PATANAIAK VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
118	CONTC/0001000/2023	BALARAM SETHY VS SECRETARY, HEALTH AND FAMILY WELFARE DEPT.	ADV VS	// 0 //
119	CONTC/0001001/2023	BASANTA KUMAR PARIDA VS STATE OF ODISHA	ADV VS	// 0 //
120	CONTC/0001002/2023	ANUPAMA PANDA VS ASWATHY S., I.A.S.	ADV VS	// 0 //
121	CONTC/0001003/2023	BISHNUPRIYA PANDA VS ASWATHY S., I.A.S.	ADV VS	// 0 //
122	CONTC/0001004/2023	MADHURIMA PANIGRAHI VS ASWATHY S., I.A.S.	ADV VS	// 0 //
123	CONTC/0001005/2023	ARNAPURNA PUJARI VS ASWATHY S., I.A.S.	ADV VS	// 0 //
124	CONTC/0001006/2023	RATNAPRAVA HOTA VS ASWATHY S., I.A.S.	ADV VS	// 0 //
125	CONTC/0001007/2023	BHAGABAN BEHERA	ADV	//

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		VS	VS	0
		VIR VIKARM YADAV, I.A.S.		//
126	CONTC/0001008/2023	DEEPAK KUMAR SAHU	SATYA RANJAN PATI	//
		VS	VS	0
		GOPAL PRUSETH, A.R.C.S PADMAPUR CIRCLE, BARGARH.		//
127	CONTC/0001009/2023	M/S SHREE RANISATI PADDY PROCESSING PVT. LTD. SONAPUR	ANAND KUMAR ROHANTY	//
		VS	VS	0
		SUBHAM SAXENA, I.A.S.		//
128	CONTC/0001010/2023	BIBEKANANDA NAYAK	ARUN KUMAR SAHU	//
		VS	VS	0
		SHIBA PRASAD SWAIN, DRCS CREDIT, OSCARD BANK, KHORDHA		//
129	CONTC/0001011/2023	SADANANDA SAHOO	ARUN KUMAR SAHU	//
		VS	VS	0
		SHIBA PRASAD SWAIN, DRCS CREDIT, OSCARD BANK, KHORDHA		//
130	CONTC/0001012/2023	SATYENDRANATH SAMAL	ARUN KUMAR SAHU	//
		VS	VS	0
		SHIBA PRASAD SWAIN, DRCS CREDIT, OSCARD BANK, KHORDHA		//
131	CONTC/0001013/2023	PRAMOD KUMAR DEEP	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
132	CONTC/0001014/2023	PRAVATI KUMARI SINGH	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
133	CONTC/0001015/2023	SUDHAKAR SAHOO	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
134	CONTC/0001016/2023	PRAHALAD MALIK	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
135	CONTC/0001017/2023	NITYANANDA SAHOO	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
136	CONTC/0001018/2023	NIRANJAN SAHOO	ADV	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CONTC/0001019/2023	ASWATHY S., I.A.S. MAMATA SARANGI VS	AUROBINDA SAHOO VS	// // 0
138	CONTC/0001020/2023	ASWATHY S., I.A.S. BHOLESWAR MAHAPATRA VS	TRILOCHAN NANDA VS	// // 0
139	CONTC/0001021/2023	PRADEEP MIRASE, D.F.O., SUNDARGARH FOREST DIVISION, SUNDARGARH JASOBANTA NAIK VS	ADV VS	// // 0
140	CONTC/0001022/2023	G.MATHI VATHAN , DIRECTOR H AND UD DEPT. ANITA HOTA VS	ADV VS	// // 0
141	CONTC/0001023/2023	SATYA RANJAN SAHOO, DIRECTOR, SECONDARY EDUCATION, ODISHA BASANTI MISHRA VS	ADV VS	// // 0
142	CONTC/0001024/2023	SATYA RANJAN SAHOO, DIRECTOR SECONDARY EDUCATION, ODISHA REYAZ MOHAMMAD LATIF VS	PRAFULLA KUMAR RATH VS	// // 0
143	CONTC/0001025/2023	GAYA RANJAN BEHERA, DY GENERAL MANAGER (ELECT), BBSR SASANKA SEKHAR RAY VS	ADV VS	// // 0
144	CONTC/0001026/2023	DR. PRADEEP KUMAR PATRA, CHIEF DISTRICT MEDICAL OFFICER, GAJAPATI JYOTCHNA RANI RAJAGURU VS	UMESH CHANDRA PATNAIK VS	// // 0
145	CONTC/0001027/2023	ASWATHY S., COMMISSIONER CUM SECY., S AND ME DEPT. O.S.E.B. SHRAMIK MAHASANGHA, BBSR VS	ADV VS	// // 0
146	CONTC/0001028/2023	SANTHANOGOPALAN R, I.A.S. LADUKISHORE JENA VS	ADV VS	// // 0
147	CONTC/0001029/2023	SATYABRATA SAHU, I.A.S. RANKANIDHI SAHOO VS	ADV VS	// // 0
		SATYABRATA SAHU, I.A.S.		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CONTC/0001030/2023	SITARAM GOUDA VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0 //
149	CONTC/0001031/2023	AKSHAYA KUMAR PATRA VS RAJESH PRADHAN, SUPDT. ENGINR., RURAL WORKS DIVISION 2, KENDRAPARA	ADV VS	// 0 //
150	CONTC/0001032/2023	DASIRI RAMAYA VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0 //
151	CONTC/0001033/2023	S. RABI NARAYAN REDDY VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0 //
152	CONTC/0001034/2023	BASANTA KUMAR DAS VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0 //
153	CONTC/0001035/2023	RAJENDRA PRASAD PADHY VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0 //
154	CONTC/0001036/2023	NALINI KANTA PATTANAIK VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0 //
155	CONTC/0001037/2023	P.RAJA RAO PATRO VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0 //
156	CONTC/0001038/2023	PRAMOD KUMAR PANIGRAHI VS NRUSINGHA CHARAN PATTNAIK, DISTRICT PANCHAYAT OFFICER, GANJAM	BIDYADHAR PRADHAN VS	// 0 //
157	CONTC/0001039/2023	AKSHAYA KUMAR DAS VS BIJAY KUMAR PRADHAN, COMMANDANT, OSAP, CUTTACK	ADV VS	// 0 //
158	CONTC/0001040/2023	SATYAPRIYA SAHOO VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0 //
159	CONTC/0001041/2023	LAXMAN KUMAR PATTANAYAK	ADV	//

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		VS	VS	()
160	CONTC/0001042/2023	SATYABRATA SAHU, I.A.S. RADHAMOHAN DALABEHERA	ADV	//
		VS	VS	()
161	CONTC/0001043/2023	SATYABRATA SAHU, I.A.S. BRAJA KISHORE JENA	ADV	//
		VS	VS	()
162	CONTC/0001044/2023	SATYABRATA SAHU, I.A.S. RAJKISHORE PATTANAYAK	ADV	//
		VS	VS	()
163	CRLA/0000183/2023	SATYABRATA SAHU, I.A.S. SANKAR MALLIK	SAMARENDRA MOHANTY	KENDRAPARA SADAR /189 /2014
		VS	VS	()
164	CRLA/0000184/2023	STATE OF ODISHA RAMHARI SINGH	SAMARENDRA MOHANTY	JHARPOKHARIA /167 /2021
		VS	VS	()
165	CRLA/0000185/2023	STATE OF ODISHA JAGDISH MISHRA	BIKRAM CHANDRA GHADEI	BALASORE TOWN /216 /2016
		VS	VS	()
166	CRLA/0000186/2023	STATE OF ODISHA RAKESH SWAIN @ NANDA	BISHNU PRASAD PRADHAN	KUAKHIA /32 /2021
		VS	VS	()
167	CRLA/0000187/2023	STATE OF ODISHA NIKITA BISOI	BASUDEV PUJARI	KOTPAD /209 /2020
		VS	VS	()
168	CRLA/0000188/2023	STATE OF ODISHA MAHENDRA BEHERUK	TAPAN KUMAR SWAIN	JAIPATNA /179 /2021
		VS	VS	()
169	CRLMA/0000050/2023	STATE OF ODISHA KAMALA KUMAR PANDA	ANIRUDHA DAS	RAIKIA /66 /2013
		VS	VS	()
170	CRLMA/0000051/2023	STATE OF ODISHA KUMARA BHOI	UDIT RANJAN JENA	//0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMA/000052/2023	STATE OF ODISHA NISHI PRIYADARSHINI VS	AMITAV TRIPATHY VS	// BAIDYANATHPUR /185 /2022 ()
172	CRLMC/0000792/2023	STATE OF ODISHA INDIAMART INTERMESH LTD. VS	RAJJEET ROY VS	// / /0 ()
173	CRLMC/0000793/2023	KIRAN KUMAR MISHRA BALIA@BALARAM PANDA VS	RAJIB LOCHAN PATNAIK VS	// BURLA /86 /2021 ()
174	CRLMC/0000794/2023	SWEETY@RASHMITA PADHEE@PANDA TUKUNA ROUL VS	PRAKASH KUMAR MISHRA VS	// BARAMBA /78 /2017 ()
175	CRLMC/0000795/2023	STATE OF ODISHA SUDHIRA DALEI VS	PRAKASH KUMAR MISHRA VS	// BARAMBA /76 /2017 ()
176	CRLMC/0000796/2023	STATE OF ODISHA BISWANATH GHANA VS	ARIJEET MISHRA VS	// BAMBARI /217 /2022 ()
177	CRLMC/0000797/2023	STATE OF ODISHA SAMBARU NAIK VS	AKSHAYA KUMAR SAHOO VS	// BARKOTE /82 /2020 ()
178	CRLMC/0000798/2023	STATE OF ODISHA KALU@KALIA GOUDA VS	RAMDAS ACHARY VS	// PURUSHOTTAMPUR /213 /2017 ()
179	CRLMC/0000799/2023	STATE OF ODISHA ITISHREE MISHRA VS	RAMDAS ACHARY VS	// KENDRAPARA /38 /2022 ()
180	CRLMC/0000800/2023	STATE OF ODISHA SANTOSH NAYAK VS	RAMESH CHANDRA MAHARANA VS	// NAYAGARH /43 /2022 ()
181	CRLMC/0000801/2023	STATE OF ODISHA MD AMZAD KHAN VS	DEEPAK KU SAHOO VS	// KENDRAPARA SADAR /40 /2015 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CRLMC/0000802/2023	SASMITA JENA VS STATE OF ODISHA	UMESH CHANDRA DORA VS	MADHUPATNA /21 /2018 () //
183	CRLMC/0000803/2023	PRATIVA SWAIN VS STATE OF ODISHA	AMARESH DAS VS	MADHUPATNA /20 /2018 () //
184	CRLMC/0000804/2023	NITYANANDA NAYAK VS STATE OF ODISHA	J.K. MISHRA 2 VS	RAMACHANDAPUR /56 /2021 () //
185	CRLMC/0000805/2023	DHADU@SANJAYA PAIKRAY VS STATE OF ODISHA	SIDHARTHA DAS VS	SPL.TASK FORCE /7 /2019 () //
186	CRLMC/0000806/2023	RINTUA@RAJIB LOCHAN SWAIN VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	BALIANTA P.S. /122 /2015 () //
187	CRLMC/0000807/2023	RINTUA@RAJIB LOCHAN SWAIN VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	BALIANTA P.S. /130 /2017 () //
188	CRLMC/0000808/2023	PRAMOD KUAR BISWAL VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	MANGALPUR /464 /2022 () //
189	CRLMC/0000809/2023	SWETAKETU ROUT VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	PIPLI /216 /2013 () //
190	CRLMC/0000810/2023	KAMESH@KAMESWAR BENIA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	/182 /2022 () //
191	CRLMC/0000811/2023	SAROJ DEHURY VS STATE OF ODISHA	HAREKRUSHNA DASH VS	RAMACHANDAPUR /139 /2022 () //
192	CRLMC/0000812/2023	NIRANJAN ARISAL@BAURI VS STATE OF ODISHA	MANAS CHAND VS	KHURDA SADAR /74 /2016 () //
193	CRLMC/0000813/2023	SK.SAMIRUDDIN@TAKULU RAJA	AMULYA RATNA PANDA	SPL.TASK FORCE /14 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
194	CRLMC/0000814/2023	HARDIK MEHTA@RINKU	BIJAYA KUMAR RAGADA	DHANUPALI /215 /2014
		VS	VS	()
		STATE OF ODISHA		//
195	CRLMC/0000815/2023	BLESON KUMAR NAYAK@BLESON NAYAK	AMULYA RATNA PANDA	TUMUDIBANDHA /30 /2022
		VS	VS	()
		STATE OF ODISHA		//
196	CRLMC/0000816/2023	VIKI KUMAR MODI	NIBEDITA MOHANTY	/ /0
		VS	VS	()
		T.N SINGH		//
197	CRLMC/0000817/2023	KELLA SUDHAKAR	SAMARENDRA MOHANTY	/ /0
		VS	VS	()
		M.LAKSHMAN KUMAR		//
198	CRLMC/0000818/2023	MAHENDRA KARAKARIA	HIMANSHU BHUSAN DASH	TITILAGARH /328 /2021
		VS	VS	()
		STATE OF ODISHA		//
199	CRLMC/0000819/2023	KELLA SUDHAKAR	SAMARENDRA MOHANTY	/ /0
		VS	VS	()
		M. LAKSHMAN KUMAR		//
200	CRLMC/0000820/2023	BRUNDA PALKIA	HIMANSHU BHUSAN DASH	TITILAGARH /328 /2021
		VS	VS	()
		STATE OF ODISHA		//
201	CRLMC/0000821/2023	GOPI PALKIA	HIMANSHU BHUSAN DASH	TITILAGARH /328 /2021
		VS	VS	()
		STATE OF ODISHA		//
202	CRLMC/0000822/2023	SUNIL KUMAR MOHANTY	AMITAV TRIPATHY	NAYAGARH /218 /2001
		VS	VS	()
		STATE OF ODISHA		//
203	CRLMC/0000823/2023	TARINI@TARANISEN BHOI	UDIT RANJAN JENA	TUSRA /108 /2020
		VS	VS	()
		STATE OF ODISHA		//
204	CRLMC/0000824/2023	MALAYA KUMAR BEHERA	SMRUTI RANJAN MOHAPATRA	BALASORE TOWN /180 /2017
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	CRLMC/0000825/2023	STATE OF ODISHA SHIV SHANKAR AGRAWAL VS	UMAKANTA BARIK VS	// JAIPATNA /22 /2023 ()
206	CRLMC/0000826/2023	STATE OF ODISHA GAUTAM PRASAD SAHOO VS	DEBARAJ MOHANTY VS	// / /0 ()
207	CRLMC/0000827/2023	STATE OF ODISHA RANGALATA BEHERA VS	SIDDHARTH GOUTAM DAS VS	// SORO /458 /2021 ()
208	CRLMC/0000828/2023	STATE OF ODISHA MIR MUZIB BAKSH VS	DIPANKAR ACHARYA VS	// / /0 ()
209	CRLMC/0000829/2023	KENDRAPARA CREDIT CO OPERATIVE SOCIETY MIR KHADIM BAKSH VS	DIPANKAR ACHARYA VS	// / /0 ()
210	CRLMC/0000830/2023	KENDRAPARA CREDIT CO OPERATIVE SOCIETY SUJIT NAIK@SURYAKANTA NAIK VS	PRASANTA KUMAR SAHOO VS	// TUMUSINGA /56 /2019 ()
211	CRLMC/0000831/2023	STATE OF ODISHA ANADI CHARAN SAHU VS	MANOJ KUMAR BALASAMANTA VS	// DHARMASALA /266 /2022 ()
212	CRLMC/0000832/2023	STATE OF ODISHA GAHAL MAHANANDA VS	GOKULANANDA SAHU VS	// / /0 ()
213	CRLMC/0000833/2023	STATE OF ODISHA KUMAR DEEPAK VS	PRANAYA KUMAR DASH VS	// PAHALA /138 /2022 ()
214	CRLMC/0000834/2023	STATE OF ODISHA NIKHIL PADHI VS	PRASANTA KUMAR ROURTRAY VS	// BARGARH /681 /2022 ()
215	CRLMC/0000835/2023	STATE OF ODISHA JAYA SANTOSI MAA INFRA STRUCTURE PVT. LTD. VS	SURYAKANTA DASH VS	// AIR FIELD P.S. /207 /2022 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	CRLMC/0000836/2023	SK.HABIBULLAH@FAKIL VS STATE OF ODISHA	BHARAT JALLLI VS	TIRTOL /155 /2018 () //
217	CRLMC/0000837/2023	NILIMA DEBNATH VS STATE OF ODISHA	UMA CHARA MISHRA VS	MARINE PS AT JAMBO /159 /2022 () //
218	CRLMP/0000297/2023	SADANAN PRADHAN @ SHADANANDA PARADHANARJUNA CHARANA BEHERA VS STATE OF ODISHA		/ /0 () //
219	CRLMP/0000298/2023	BISWALAL BHUJABAL VS STATE OF ODISHA	J.K.KHANDAYATRAY VS	/ /0 () //
220	CRLMP/0000299/2023	SURATHA BEHERA VS STATE OF ODISHA	ALOK KUMAR DAS VS	/ /0 () //
221	CRLMP/0000300/2023	PITABAS JENA VS STATE OF ODISHA	ALOK KUMAR DAS VS	/ /0 () //
222	CRLMP/0000301/2023	PRUTHWIRAJ BAG VS STATE OF ODISHA	ALOK KUMAR DAS VS	/ /0 () //
223	CRLMP/0000302/2023	P.SANTOSH KUMAR SUBUDHI VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	/ /0 () //
224	CRLMP/0000303/2023	BHARATILAXMI JENA VS THE SUPERINTENDENT OF POLICE, PURI	BINAYAK PRASAD MOHANTY VS	/ /0 () //
225	CRLMP/0000304/2023	SOUMENDRA KUMAR NAYAK VS GEETANJALI ROUT	BHASKAR CHANDRA PANDA VS	/ /0 () //
226	CRLMP/0000305/2023	KISHOR CHANDRA MOHANTY VS SANJUKTA MOHANTY	DEVASHIS PANDA VS	/ /0 () //
227	CRLMP/0000306/2023	PADMANAVA BEHERA	A.C. RATH	/ /0

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		VS	VS	()
		STATE OF ODISHA		//
228	CRLMP/0000307/2023	SUDAM BEHERA	SUSAMA PRADHAN	/ /0
		VS	VS	()
		STATE OF ODISHA		//
229	CRLMP/0000308/2023	MAMATA GHADEI @ PARIDA	SUMIT KUMAR MOHANTY	/ /0
		VS	VS	()
		RASHMI RANJAN PARIDA		//
230	CRLMP/0000309/2023	JANGYA RUPA SAHU	KAPILA CHARAN NAYAK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
231	CRLMP/0000310/2023	SARASWATI MALLICK	UMAKANTA BARIK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
232	CRLMP/0000311/2023	GUPTMANI PRADHAN @ MUKTAMANI PRADHAN	KABIRAJ PRADHAN	/ /0
		VS	VS	()
		STATE OF ODISHA		//
233	CRLMP/0000312/2023	BABAJI CHARAN BEHURA	NIRANJAN BEHERA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
234	CRLMP/0000313/2023	SK.SAMAD ALLI	MANAS CHAND	/ /0
		VS	VS	()
		SANZEEDA BEGUM		//
235	CRLMP/0000314/2023	SAHADEV BEHERA	GOPINATH MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
236	CRLMP/0000315/2023	SUBHALAXMI MOHANTY	MALAYA RANJAN BEHERA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
237	CRLREV/0000074/2023	GIRISH KHATUA	ANIRUDHA DAS	SASON /104 /2022
		VS	VS	()
		STATE OF ODISHA		//
238	CRLREV/0000075/2023	MADHU MEHER	ANIRUDHA DAS	/ /0
		VS	VS	()

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239	CRLREV/000076/2023	STATE OF ODISHA MANOJ KUMAR PRADHAN VS	ASHOK KUMAR SARANGI VS	// NAYAGARH SADAR /42 /2009 ()
240	CRLREV/000077/2023	STATE OF ODISHA SANTOSH KUMAR DAS VS	SOUMYA RANJAN DAS VS	// NADANAKANAN P.S. /1 /2022 ()
241	CRLREV/000078/2023	STATE OF ODISHA DAMODAR NAYAK VS	MANORANJAN MISHRA VS	// / /0 ()
242	CRLREV/000079/2023	STATE OF ODISHA RATNAKAR KANHAR VS	SANJIB KUMAR BHANJADEO VS	// MANAMUNDA /61 /2015 ()
243	FAO/000069/2023	STATE OF ODISHA MANAGER(T.P. CELL),M/S NEW INDIA ASSURANCE COMPANY LTD. VS	SOMNATH ROY VS	// // ()
244	FAO/000070/2023	PRITIRANJAN SAMAL ORIENTAL INSURANCE COMPANY LTD. VS	SOMNATH ROY VS	// // ()
245	FAO/000071/2023	BRAHMANANDA SAHOO SUBHASHREE SARANGI VS	DHANOJ KUMAR SAHOO VS	// // ()
246	FAO/000072/2023	UNION OF INDIA MALATI SAHOO VS	PABITRA KUMAR NAYAK VS	// // ()
247	ITA/000038/2023	DIPANJALI SAHOO COMMISSIONER OF INCOME TAX(EXEMPTIONS) VS	RADHEYSHYAM CHIMANKA VS	// // ()
248	MACA/000108/2023	M/S KALINGA INSTITUTE OF INDUSTRIAL TECHNOLOG ADIBYA MOHANTY VS	BISHNU BRATA SINGH VS	// // ()
249	MACA/000109/2023	MANTRI MOHANTA NARASINGHA PARIDA VS	BISHNUBRATA SINGH VS	// // ()
		ROHIT KUMAR DAS		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	MACA/0000110/2023	D.M.,M/S.NEW INDIA ASSURANCE COMPANY LTD. VS SHARMISTHA SAMANTARAI	SUDEEP KUMAR SARANGI VS	// 0 //
251	MACA/0000111/2023	SENIOR DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE COMPANY LTD. VS SUSANTA KUMAR BEURA	SURANJOY KUMAR MOHANTY VS	// 0 //
252	MACA/0000112/2023	D.M.,UNITED INSURANCE CO. LTD. VS SITARANI SAHOO	RAMESH CHANDRA SAHOO 1 VS	// 0 //
253	MACA/0000113/2023	ADITYA KUMAR MAHAPATRA VS BIKRAM KESHARI PATNAIK	DEBASISH PATNAIK VS	// 0 //
254	RPFAM/0000044/2023	SASMITA MOHARANA VS SUSEN KUMAR MOHARANA	RABI NARAYAN BEHERA VS	// 0 //
255	RPFAM/0000045/2023	PRAVAT KUMAR SAHOO VS NAMRATA NIVEDITA	PRAFULLA KUMAR RATH VS	// 0 //
256	RPFAM/0000046/2023	PABITRA RANJAN SAHU VS SUBHASINI SAHOO	MANORANJAN MISHRA VS	// 0 //
257	RSA/0000054/2023	GOPINATH MISHRA VS TAHASILDAR, SADAR, SAMBALPUR	TUSAR KUMAR MISHRA VS	// 0 //
258	RSA/0000055/2023	S. VENKETESWAR RAO VS A. SIVANARAYAN	DHANANJAYA MUND VS	// 0 //
259	TRP(C)/0000064/2023	BARNALI SAHU VS SURAJ KAILASH SAHOO	UPENDRA KUMAR SAMAL VS	// 0 //
260	TRP(C)/0000065/2023	SONALI MOHANTY VS LALIT KUMAR NAYAK	NIBEDITA MOHANTY VS	// 0 //
261	WA/0000210/2023	STATE OF ODISHA	AMIYA KUMAR MISHRA, A.G.A.	//

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		VS	VS	0
262	WA/0000211/2023	MEGHAMALA SAHOO STATE OF ODISHA	MANOJA KUMAR KHUNTIA(A.G.A)	//
		VS	VS	0
263	WA/0000212/2023	SATRUGHAN BISWAL STATE OF ODISHA	MANOJ KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0
264	WA/0000213/2023	RATNAKAR NAYAK STATE OF ODISHA	MANOJA KUMAR KHUNTIA(A.G.A)	//
		VS	VS	0
265	WA/0000214/2023	KAILASH CHANDRA DUBE STATE OF ODISHA.	MANOJ KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0
266	WA/0000215/2023	BRAJA KISHORE PATTANAYAK SK. ABDUL JAFAR RAY	ANJAN KUMAR BISWAL	//
		VS	VS	0
267	WA/0000216/2023	STATE OF ODISHA	MANOJ KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0
268	WA/0000217/2023	JUGAL CHARAN PRUSTY STATE OF ODISHA	MANOJA KUMAR KHUNTIA	//
		VS	VS	0
269	WA/0000218/2023	NAROTTAM MAHAKUD STATE OF ODISHA	MANOJ KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0
270	WA/0000219/2023	SIBA PRASAD MOHANTY BOARD OF SECONDARY EDUCATION, ODISHA	S.S.RAO	//
		VS	VS	0
271	WA/0000220/2023	BIJAYA KUMAR KAR STATE OF ODISHA	MANOJA KUMAR KHUNTIA	//
		VS	VS	0
272	WA/0000221/2023	PANDABA KUMAR SAHOO STATE OF ODISHA	MANOJ KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0

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273	WA/0000222/2023	KIRTAN RAUT GENERAL MANAGER, (P PF/PEN./CPIO), MCL, SAMBALPUR	BIJAYA MOHANTY	//
		VS	VS	()
274	WA/0000223/2023	RINKU BEHERA KEDAR NATH NANDI	PRAFULLA KUMAR RATH	//
		VS	VS	()
275	WA/0000224/2023	JYOTIMANI DASH STATE OF ODISHA	SANDEEP PARIDA SR. STANDING COUNSEL(S AND ME)	//
		VS	VS	()
276	WA/0000225/2023	ASHISH KUMAR PUROHIT STATE OF ODISHA	SANDEEP PARIDA, SR. S.C. (S AND ME)	//
		VS	VS	()
277	WA/0000226/2023	MANAS KUMAR SATPATHY STATE OF ODISHA	MANOJA KUMAR KHUNTIA(A.G.A)	//
		VS	VS	()
278	WA/0000227/2023	BHASKAR CHANDRA UPADHAYA STATE OF ODISHA	MANOJ KUMAR KHUNTIA, A.G.A.	//
		VS	VS	()
279	WP(C)/0004267/2023	BHASKAR CHANDRA SAHOO SUBASH CHANDRA DAS	BIJAYA KUMAR BEHERA 1	//
		VS	VS	()
280	WP(C)/0004268/2023	STATE OF ODISHA BHARAT CHANDRA MALLICK	BIJAYA KUMAR BEHERA 1	//
		VS	VS	()
281	WP(C)/0004269/2023	STATE OF ODISHA LALIT KUMAR MANGARAJ	BIJAYA KUMAR BEHERA 1	//
		VS	VS	()
282	WP(C)/0004270/2023	STATE OF ODISHA SACHALA MOHANTY	BIJAYA KUMAR BEHERA 1	//
		VS	VS	()
283	WP(C)/0004271/2023	THE ADDL. COMMNR., SETTLEMENT AND CONSOLIDATION, GANJAM MANOJ KUMAR JENA	SITANSU MOHAN SINGH	//
		VS	VS	()
		STATE OF ORISSA		//

ORISSA HIGH COURT**FILING REPORT AS ON :13/02/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0004272/2023	PRABIR KUMAR SAMAL VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //
285	WP(C)/0004273/2023	PRABIR KUMAR SAMAL VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //
286	WP(C)/0004274/2023	LAXMIPRIYA NAYAK VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //
287	WP(C)/0004275/2023	SHYAMSUNDAR JENA VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //
288	WP(C)/0004276/2023	PRADEEP KUMAR MOHAPATRA VS COMMNR. ENDOWMENT, ODISHA	SAROJA KANTA MANDAL VS	// 0 //
289	WP(C)/0004277/2023	MAHENDRA HARICHANDAN VS AO, PUNJAB NAIONAL BANK, BBSR	RANJAN KUMAR ROUT VS	// 0 //
290	WP(C)/0004278/2023	PRADIPTA KUMAR NAYAK VS STATE OF ODISHA	MANAS PATI VS	// 0 //
291	WP(C)/0004279/2023	BIJAYA KUMAR PATTNAIK VS STATE OF ODISHA	MANAS PATI VS	// 0 //
292	WP(C)/0004280/2023	PRATAP KUMAR MOHAPATRA VS THE EXECUTIVE ENGINEER, TPCODL, KHURDA	ARUN KUMAR NAYAK VS	// 0 //
293	WP(C)/0004281/2023	JAYARAM SAHU VS STATE OF ODISHA	MANAS PATI VS	// 0 //
294	WP(C)/0004282/2023	PRASANT KUMAR MISHRA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
295	WP(C)/0004283/2023	THABIRA CHANDRA MAJHI	MANAS PATI	//

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FILING REPORT AS ON :13/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0004284/2023	ASWINI KUMAR DAS	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0004285/2023	SUBASH CHANDRA PRADHAN	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0004286/2023	MANORANJAN BEHERA	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0004287/2023	PRABHATI TUNGA	UMESH CHANDRA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0004288/2023	RAMESH CHANDRA MUNI	ASHOK KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0004289/2023	PREMALATA ACHARYA	ASHOK KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0004290/2023	SISINTI PURNA CHANDRA PATRA	ASHOK KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0004291/2023	ARUNABALA SAMAL	PRIYA RANJAN SINGH	//
		VS	VS	0
		REGIONAL PROVIDENT FUND COMMNR. BBSR		//
304	WP(C)/0004292/2023	PUSPA DAS	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0004293/2023	GAYATRI PANDA	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0004294/2023	PRATIK KUMAR NAYAK	JAYADEBA BEHERA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0004295/2023	STATE OF ODISHA GUDDU KUMAR SAH VS	TRILOCHAN NANDA VS	// // ()
308	WP(C)/0004296/2023	STATE OF ODISHA SOMANATH HOTA VS	PANCHANAN PANIGRAHI VS	// // ()
309	WP(C)/0004297/2023	STATE OF ODISHA RABINDRA KUMAR BISWAL VS	TRILOCHAN NANDA VS	// // ()
310	WP(C)/0004298/2023	STATE OF ODISHA ANITA SINGHA VS	JYOTIRMAY GUPTA VS	// // ()
311	WP(C)/0004299/2023	STATE OF ODISHA KRISHN MOHAN PRASHAD VS	TRILOCHAN NANDA VS	// // ()
312	WP(C)/0004300/2023	STATE OF ODISHA KAMLESH SAHOO VS	KAPILA CHARAN NAYAK VS	// // ()
313	WP(C)/0004301/2023	STATE OF ODISHA HARESH KUMAR PATEL VS	TRILOCHAN NANDA VS	// // ()
314	WP(C)/0004302/2023	STATE OF ODISHA KHIMJI BHAI PATEL VS	TRILOCHAN NANDA VS	// // ()
315	WP(C)/0004303/2023	STATE OF ODISHA DEBASIS DASIA VS	TRILOCHAN NANDA VS	// // ()
316	WP(C)/0004304/2023	STATE OF ODISHA BHAGABAN MAJHI VS	TRILOCHAN NANDA VS	// // ()
317	WP(C)/0004305/2023	STATE OF ODISHA AKSHAYA KUMAR PARIDA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0004306/2023	MANORANJAN SWAIN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
319	WP(C)/0004307/2023	RABINDRANATH DASH VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
320	WP(C)/0004308/2023	SANATAN PANDA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
321	WP(C)/0004309/2023	AJAYA KUMAR SENAPATY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
322	WP(C)/0004310/2023	BUDHADEV SETHY VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
323	WP(C)/0004311/2023	GANGADHAR DASH VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
324	WP(C)/0004312/2023	JHUMAR KUMAR PANDA VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
325	WP(C)/0004313/2023	PRAMOD KUMAR SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
326	WP(C)/0004314/2023	MANAS KUMAR PANDA VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
327	WP(C)/0004315/2023	SATCHIDANANDA SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
328	WP(C)/0004316/2023	BARENDRA NATH SINGH VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
329	WP(C)/0004317/2023	JUGAL KISHORE NAIK	MANORANJAN PADHI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0004318/2023	RAMESH CHANDRA SAMANTARAY	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0004319/2023	TRILOCHAN TUDU	MANORANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0004320/2023	SARBANTA KUMAR MOHAPATRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0004321/2023	NAKUL CHANDRA BISWAL	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0004322/2023	SATYABAN SETHY	MANORANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0004323/2023	SATYANANDA MOHANTA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0004324/2023	BHAGABAN NAIK	BIVUDATTA CHALAN	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0004325/2023	KANHU MEHER	BINOD KUMAR HATI	//
		VS	VS	0
		COMMNR. CUM SECY., REVENUE AND DISASTER MANAGEMENT, KHURDHA		//
338	WP(C)/0004326/2023	BISWABASU RAJGURU MAHAPATRA	TUKUNA KUMAR MISHRA	//
		VS	VS	0
		DY.GENERAL MANAGER ELECTRICAL CIRCLE BERHAMPUR		//
339	WP(C)/0004327/2023	PRASANTA KUMAR MOHAPATRA	ANIL KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0004328/2023	AJAY KUMAR DASH	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0004329/2023	STATE OF ODISHA JAYANTA KUMAR NAYAK VS	ANIL KUMAR DAS VS	// // ()
342	WP(C)/0004330/2023	STATE OF ODISHA BIBEKANANDA PANDA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
343	WP(C)/0004331/2023	STATE OF ODISHA BOUDHA INFRA VENTURES PVT. LTD. BBSR VS	KISHORE KUMAR MISHRA VS	// // ()
344	WP(C)/0004332/2023	STATE OF ODISHA RAMABHAJAN MOHANTA VS	ANIL KUMAR DAS VS	// // ()
345	WP(C)/0004333/2023	STATE OF ODISHA BRAHMANANDA PATI VS	DILLIP KUMAR MOHAPATRA VS	// // ()
346	WP(C)/0004334/2023	STATE OF ODISHA MONU VS	DEBABRATA RATH VS	// // ()
347	WP(C)/0004335/2023	IOCL, A GOVT OF INDIA UNDERTAKING PIPELINES DIV. BBSR RAGHUNATH MAHANTA VS	ANIL KUMAR DAS VS	// // ()
348	WP(C)/0004336/2023	STATE OF ODISHA NIRANJAN MISHRA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
349	WP(C)/0004337/2023	STATE OF ODISHA MANASA KUMAR MOHANTY VS	DILLIP KUMAR MOHAPATRA VS	// // ()
350	WP(C)/0004338/2023	STATE OF ODISHA RUKMANI SAHOO VS	ANIL KUMAR DAS VS	// // ()
351	WP(C)/0004339/2023	STATE OF ODISHA M/S.DANDESWAR PHARMACEUTICALS, KODALA VS BANK OF INDIA, KHARVEL NAGAR BRANCH	DEBI PRASAD SARANGI VS	// // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0004340/2023	KAILASH CHANDRA PRUSTY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
353	WP(C)/0004341/2023	LAXMIDHAR DASH VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
354	WP(C)/0004342/2023	BIPIN BIHARI SAMAL VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	// 0 //
355	WP(C)/0004343/2023	SUBRAT KUMAR KAR VS STATE OF ODISHA	BIDYADHAR MANSINGA VS	// 0 //
356	WP(C)/0004344/2023	CHANDRA PRAKASH BADHAI VS STATE OF ODISHA	SIDHESWAR MOHANTY VS	// 0 //
357	WP(C)/0004345/2023	BIJAY KUMAR PANDA VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
358	WP(C)/0004346/2023	SANJULATA SAHU VS STATE OF ODISHA	SIDHARTH SHANKAR PADHY VS	// 0 //
359	WP(C)/0004347/2023	TPNODL, JAJPUR VS GRIEVANCE REDRESSAL FORUM, TPNODL, JAJPUR	PRASANTA KUMAR TRIPATHY VS	// 0 //
360	WP(C)/0004348/2023	MINAKSHI NALINI ROUT VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
361	WP(C)/0004349/2023	PRABIR KUMAR GIRI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
362	WP(C)/0004350/2023	MANJULATA DEI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
363	WP(C)/0004351/2023	SATCHIDANANDA SAHOO	DILLIP KUMAR MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0004352/2023	ABHIRAM SAHOO	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0004353/2023	DAMODAR SAHOO	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0004354/2023	SUSANTA SAHOO	RAMDAS ACHARY	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0004355/2023	SANJAY KUMAR PAIKARAY	BISHNU PRASAD PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0004356/2023	PRAFULLA CHANDRA MOHANTA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0004357/2023	BIRENDRA KUMAR KANHAR	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0004358/2023	BIBHUTI KUMAR PARIDA	UPENDRA KUMAR SAMAL	//
		VS	VS	0
		CMC, CUTTACK		//
371	WP(C)/0004359/2023	MANMOHAN ROUT	AFRAAZ SUHAIL	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0004360/2023	LAXMIDHAR DAS	KARUNAKAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0004361/2023	SAURAV KUMAR BEHERA	KARUNAKAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0004362/2023	RAMESH CHANDRA MAHAPATRA	KARUNAKAR RATH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0004363/2023	STATE OF ODISHA BISWAJIT SINGH VS	SASHI BHUSAN SATAPATHY VS	// // ()
376	WP(C)/0004364/2023	STATE OF ODISHA DIPTIMAYEE BEHERA VS	PADMANAVA JENA VS	// // ()
377	WP(C)/0004365/2023	STATE OF ODISHA JANAK KUMAR PRADHAN VS	SASHI BHUSAN SATAPATHY VS	// // ()
378	WP(C)/0004366/2023	STATE OF ODISHA CHANDAN KUMAR JENA VS	SUSHANTA KUMAR MISHRA VS	// // ()
379	WP(C)/0004367/2023	STATE OF ODISHA MANATOSH MOHAPATRA VS	SASHI BHUSAN SATAPATHY VS	// // ()
380	WP(C)/0004368/2023	STATE OF ODISHA MAYADEVI BHUT VS	SATYABADI MANTRY VS	// // ()
381	WP(C)/0004369/2023	STATE OF ODISHA NILAMADHAB MAHASETHI VS	KARUNAKAR RATH VS	// // ()
382	WP(C)/0004370/2023	STATE OF ODISHA ALEKHA CHANDRA JENA VS	SASHI BHUSAN SATAPATHY VS	// // ()
383	WP(C)/0004371/2023	STATE OF ODISHA BIJAYA KUMAR SAHOO VS	SASHI BHUSAN SATAPATHY VS	// // ()
384	WP(C)/0004372/2023	STATE OF ODISHA CHAKRADHAR BEHERA VS	UPENDRA KUMAR SAMAL VS	// // ()
385	WP(C)/0004373/2023	STATE OF ODISHA LAXMIDHAR BALLARSINGH VS STATE OF ODISHA	KARUNAKAR RATH VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0004374/2023	ACHYUTANANDA ROUT VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
387	WP(C)/0004375/2023	DINA KRISHNA MOHANTY VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
388	WP(C)/0004376/2023	JYOTSNA RANI SAHOO VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
389	WP(C)/0004377/2023	GOLAPI BEHERA VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
390	WP(C)/0004378/2023	DOLA BHOI VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
391	WP(C)/0004379/2023	BHUBAN SINGH MAJHI VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
392	WP(C)/0004380/2023	NARASINGH CHARAN BEHERA VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
393	WP(C)/0004381/2023	PRAVAKAR CHOUDHURY VS STATE OF ODISHA	SIBA PRASAD PATI VS	// 0 //
394	WP(C)/0004382/2023	NANDARAM MAJHI VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
395	WP(C)/0004383/2023	AVIRAM LENKA VS STATE OF ODISHA	SIBA PRASAD PATI VS	// 0 //
396	WP(C)/0004384/2023	GYAN RANJAN ACHARYA VS STATE OF ODISHA	SIBA PRASAD PATI VS	// 0 //
397	WP(C)/0004385/2023	SADANANDA HOTA	SIDHARTHA SWAIN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		BOARD OF SECONDARY EDUCATION, ODISHA		//
398	WP(C)/0004386/2023	KANAK MOHANTY	BIRENDRA KUMAR MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0004387/2023	ARUN KUMAR ROUSTRAY	SARAT CHANDRA DASH	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0004388/2023	SAROJ KUMAR SAHOO	TUSHAR KANTI SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0004389/2023	DR. BIBEKANANDA KAR	SANGRAM KESHARI BURMA	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0004390/2023	PRAMILA PATRA	TUKUNA KUMAR MISHRA	//
		VS	VS	0
		RAMBHA PATRA		//
403	WP(C)/0004391/2023	SITARAM PRADHAN	SADASIVA PATRA 1	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0004392/2023	HARIS CHANDRA PANDA	TRILOCHAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0004393/2023	MEGHANADA RANA	KIRTAN DANG	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0004394/2023	BIMBADHAR MANAHIRA	KIRTAN DANG	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0004395/2023	RASHMIREKHA JENA	RAJENDRA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0004396/2023	BUDHARAM DAL	KIRTAN DANG	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0004397/2023	STATE OF ODISHA DURBADALA BEHERA VS	KIRTAN DANG VS	// // ()
410	WP(C)/0004398/2023	STATE OF ODISHA JAYADEB SAHU VS	KIRTAN DANG VS	// // ()
411	WP(C)/0004399/2023	STATE OF ODISHA BABURAM BARAL VS	LOKANATH RATH VS	// // ()
412	WP(C)/0004400/2023	CHIEF SECY. TO GOVT. OF ODISHA, BBSR SANJAYA KUMAR SAHOO VS	KIRTAN DANG VS	// // ()
413	WP(C)/0004401/2023	STATE OF ODISHA PRASANT PRADHAN VS	SUBHENDU KUMAR NAYAK VS	// // ()
414	WP(C)/0004402/2023	TAHASILDAR, ATHAGARH MONICA D SAMAL VS	AMBIKA PRASAD MISHRA VS	// // ()
415	WP(C)/0004403/2023	PRAMIT SAMAL PRAFULLA KUMAR SAHOO VS	GOPAL SINHA VS	// // ()
416	WP(C)/0004404/2023	STATE OF ODISHA GYANANANDA SAHOO VS	LOKANATH RATH VS	// // ()
417	WP(C)/0004405/2023	CHIEF SECY. TO GOVT. OF ODISHA, BBSR SRI BAIDYANATH MEMORIAL TRUST, BBSR VS	SUJATA JENA VS	// // ()
418	WP(C)/0004406/2023	COMMISSIONER-CUM-SECRETARY, GOVT. OF ODISHA MOHAMMAD SADIQUE HUSSAIN VS	TUSAR KUMAR MISHRA VS	// // ()
419	WP(C)/0004407/2023	STATE OF ODISHA JAGESWAR PALTASINGH VS	RUDRA NARAYAN PARIJA VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :13/02/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0004408/2023	CHAUBAHA KUNU BARIHA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
421	WP(C)/0004409/2023	ANIRUDDHA BEHERA VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
422	WP(C)/0004410/2023	RUPESH KUMAR GURU VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
423	WP(C)/0004411/2023	SUDHANSHU BHUSAN SAHU VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
424	WP(C)/0004412/2023	HIMADRI TANAYA LENKA VS TAHASILDAR, BBSR	JASHOBANTA DASH VS	// 0 //
425	WP(C)/0004413/2023	SINDHU @ SINDHUSUTA PADHAN VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
426	WP(C)/0004414/2023	SRINIBAS SAHOO VS TAHASILDAR, BBSR	JASHOBANTA DASH VS	// 0 //
427	WP(C)/0004415/2023	HRUSIKESH ROUT VS STATE OF ODISHA	PRAVAT RANJAN SUTAR VS	// 0 //
428	WP(C)/0004416/2023	STHITA PRAGYAN NANDA VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //
429	WP(C)/0004417/2023	LALIT MOHAN MISHRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
430	WP(C)/0004418/2023	ANUBHAB MISHRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
431	WP(C)/0004419/2023	UNGA PADIAMI	GOPINATH MISHRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :13/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
432	WP(C)/0004420/2023	COLLECTOR, MALKANGIRI SANATAN PEDA	BISWAJIT MOHAPATRA	//
		VS	VS	0
433	WP(C)/0004421/2023	BISWANATH MAHARANA SAROJ KUMAR JENA	TIRTH KUMAR SAHU	//
		VS	VS	0
434	WP(C)/0004422/2023	THE BRANCH MANAGER, SBI, SIMILIGUDA BRANCH ANNAPURNA MALIK	PRAFULLA KUMAR BISWAL	//
		VS	VS	0
435	WP(C)/0004423/2023	STATE OF ODISHA M/S PRABHAKAR PUROHITA	BHABANI PRASAD MOHANTY	//
		VS	VS	0
436	WP(C)/0004424/2023	THE COMMNR. OF COMMERCIAL TAXES AND GST, ODISHA BIRAJA PRASAD MISHRA	NIHAL RATH	//
		VS	VS	0
437	WP(C)/0004425/2023	STATE OF ODISHA SUNIL KUMAR MISHRA	NIHAL RATH	//
		VS	VS	0
438	WP(C)/0004426/2023	STATE OF ODISHA S.M.C., SUHAJAT ASHRAM VIDYALAYA, NUAPADA SATYANARAYAN MISHRA	VS	//
		VS	VS	0
439	WP(C)/0004427/2023	STATE OF ODISHA PRASANNA KUMAR SAHOO	NIHAL RATH	//
		VS	VS	0
440	WP(C)/0004428/2023	STATE OF ODISHA PRABINA KUMAR SAHOO	DILIP KUMAR SAHU	//
		VS	VS	0
441	WP(C)/0004429/2023	STATE OF ODISHA PURNA CHANDRA NAIK	MANORANJAN PADHI	//
		VS	VS	0
442	WP(C)/0004430/2023	STATE OF ODISHA SARAT KUMAR SAHOO	SAMARENDRA MOHANTY	//
		VS	VS	0

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FILING REPORT AS ON :13/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		STATE OF ODISHA		//
443	WP(C)/0004431/2023	ODISHA GRAMYA BANK, RANAPUR BRANCH	AUROVINDA MOHANTY	//
		VS	VS	()
		THE COMMNR. CUM SECY., PR AND DW DEPT., BBSR		//
444	WP(C)/0004432/2023	DHIRENDRA KUMAR PANDA	TRILOCHAN DASH	//
		VS	VS	()
		COLLECTOR, JAJPUR		//
445	WP(C)/0004433/2023	RAJEEB LOCHAN PATRA	SAMARENDRA MOHANTY	//
		VS	VS	()
		COMMISSIONER-CUM-SECY. TO GOVT. OF ODISHA, TRANSPORT DEPT.		//
446	WP(C)/0004434/2023	BIJAY KUMAR MALIK	ARUN KUMAR ACHARYA	//
		VS	VS	()
		STATE OF ODISHA		//
447	WP(C)/0004435/2023	DHIRENDRA KUMAR PANDA	TRILOCHAN DASH	//
		VS	VS	()
		COLLECTOR, JAJPUR		//
448	WP(C)/0004436/2023	M/S. SOCIETY FOR NEW GENERATION, NABARANGPUR	DHIRENDRA KUMAR MOHAPATRO	//
		VS	VS	()
		STATE OF ODISHA		//
449	WP(C)/0004437/2023	SUNIL KUMAR MOHANTY	AUROVINDA MOHANTY	//
		VS	VS	()
		THE INSTITUTE OF CHEMICAL TECHNOLOGY, MUMBAI		//
450	WP(C)/0004438/2023	AKHILA KUMAR ROUL	GYANA RANJAN SETHI	//
		VS	VS	()
		STATE OF ODISHA		//
451	WP(C)/0004439/2023	BENU MADHAV TRIPATHY	PRAFULLA KUMAR RATH	//
		VS	VS	()
		STATE OF ODISHA		//
452	WP(C)/0004440/2023	ODISHA GRAMYA BANK, ASANA BRANCH	AUROVINDA MOHANTY	//
		VS	VS	()
		THE COMMNR. CUM SECY., PR AND DW DEPT., BBSR		//
453	WP(C)/0004441/2023	ODISHA GRAMYA BANK, ASANA BRANCH	AUROVINDA MOHANTY	//
		VS	VS	()
		THE COMMNR. CUM SECY., S AND ME DEPT., GOVT. OF ODISHA, BBSR		//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	WP(C)/0004442/2023	ODISHA GRAMYA BANK, ASANA BRANCH VS THE COMMNR. CUM SECY., HE DEPT., GOVT. OF ODISHA, BBSR	AUROVINDA MOHANTY VS	// 0 //
455	WP(C)/0004443/2023	BANCHANIDHI TARIKI VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
456	WP(C)/0004444/2023	ODISHA GRAMYA BANK, BINISHPUR BRANCH VS THE COMMNR. CUM SECY., S AND ME DEPT., GOVT. OF ODISHA, BBSR	AUROVINDA MOHANTY VS	// 0 //
457	WP(C)/0004445/2023	DHANIRAM PATEL VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
458	WP(C)/0004446/2023	NIRMALA SAHOO VS COLLECTOR, KENDRAPARA	GANESWAR BEHERA VS	// 0 //
459	WP(C)/0004447/2023	PURNA CHANDRA RATH VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
460	WP(C)/0004448/2023	PRAFULLA KUMAR BISWAL VS STATE OF ODISHA	SULOCHANA PATRO VS	// 0 //
461	WP(C)/0004449/2023	MANORANJAN BHUYAN VS STATE OF ODISHA	SUDHANSU SEKHAR JENA VS	// 0 //
462	WP(C)/0004450/2023	NIRMALA BEHERA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// 0 //
463	WP(C)/0004451/2023	SUBASH CHANDRA JENA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
464	WP(C)/0004452/2023	SATYAJIT DAS VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
465	WP(C)/0004453/2023	NIKUNJA BHARI MISHRA	TAPAN KUMAR BISWAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
466	WP(C)/0004454/2023	STATE OF ODISHA PURNA CHANDRA SETHI	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
467	WP(C)/0004455/2023	STATE OF ODISHA RABINDRA KUMAR MOHARANA	SIDHESWAR MALLIK	//
		VS	VS	0
468	WP(C)/0004456/2023	STATE OF ODISHA M/S AEROCOM PVT. LTD., BBSR	TAPAN KUMAR BISWAL	//
		VS	VS	0
469	WP(C)/0004457/2023	STATE OF ODISHA JAYANTI BEHERA	DEEPAK KUMAR MOHAPATRA	//
		VS	VS	0
470	WP(C)/0004458/2023	STATE OF ODISHA M/S.RIPLEY AND CO. STEVEDORING AND HANDLING B.N.MOHANTA GATSINGHPUR		//
		VS	VS	0
471	WP(C)/0004459/2023	COMMNR. (APPEALS), BBSR GST AND CX AND CUSTOMS, BBSR SARAT CHANDRA BEHERA	BHARAT BHUSAN ROURTRAY	//
		VS	VS	0
472	WP(C)/0004460/2023	STATE OF ODISHA PRAFULLA KUMAR SAHOO	BHARAT BHUSAN ROURTRAY	//
		VS	VS	0
473	WP(C)/0004461/2023	STATE OF ODISHA GOUTM BEHERI	MANAS KUMAR CHAND	//
		VS	VS	0
474	WP(C)/0004462/2023	STATE OF ODISHA BAISHNAB DALEI	GOPAL KRUSHNA NANDA	//
		VS	VS	0
475	WP(C)/0004463/2023	STATE OF ODISHA DAMAYANTI PRADHAN	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
476	WP(C)/0004464/2023	DISTRICT AND SESSIONS JUDGE, ANGUL FAKIRMOHAN SABAR	SUKANTA KUMAR DALAI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	WP(C)/0004465/2023	STATE OF ODISHA BIMALA TRIPATHY VS SUB-DIV. OFFICER, TITILAGARH	SUKANTA KUMAR NAYAK 2 VS	// // ()
478	WP(C)/0004466/2023	BHAWANI SHANKAR NIAL VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// // ()
479	WP(C)/0004467/2023	SACHIDANANDA PANDA VS STATE OF ODISHA	SHUBHENDU KUMAR PARIDA VS	// // ()
480	WP(C)/0004468/2023	BIJAY KUMAR PADHI VS STATE OF ODISHA	SHUBHENDU KUMAR PARIDA VS	// // ()
481	WP(C)/0004469/2023	MUKUNDA MALLIK VS AKSHAYA BEHERA	AMIT KUMAR NATH VS	// // ()
482	WP(C)/0004470/2023	ALOK KUMAR MOHAPATRA VS INCOME TAX OFFICER,KHURDA	KSHIROD KUMAR SAHOO VS	// // ()
483	WP(C)/0004471/2023	SUNDAR MAHANAND VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS	// // ()
484	WPCRL/0000017/2023	BRAJAKISHOR MAIKAP VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	//0 // ()
485	ABLAPL/0001628/2023	LEENA ROUT VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	KUJANGA /70 /2023 // ()
486	ABLAPL/0001629/2023	BABUL@ CHINMAYA MANGARAJ VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	DHAULI PS /13 /2023 // ()
487	ABLAPL/0001630/2023	MANOJ MOHAPATRA @ GHANTIA @ GANTHIA VS STATE OF ODISHA	BICHITRA NARAYAN SATAPATHY VS	KUJANGA /74 /2023 // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	ABLAPL/0001631/2023	SUJIT KUMAR PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	ITAMATI /6 /2023 () //
489	ABLAPL/0001632/2023	AJIT NAYAK VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	JEYPORE MAHILA /17 /2022 () //
490	ABLAPL/0001633/2023	SATYA NARAYAN PUTEI VS STATE OF ODISHA	SAHASRANSU SOURAV VS	PUINTALA /36 /2023 () //
491	ABLAPL/0001634/2023	BHUTA @ SATYARANJAN MOHALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	BARI /395 /2022 () //
492	ABLAPL/0001635/2023	DEEPU @ PRADEEP KUMAR SAHOO VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR ROAD /3 /2023 () //
493	ABLAPL/0001636/2023	BASANTA MAHARANA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	NILGIRI /22 /2023 () //
494	ABLAPL/0001637/2023	SANJAY MANDAL VS STATE OF ODISHA	ASIT KUMAR JENA VS	/ /0 J.M.F.C.,CHANDIKHOLE(Jajapur) 2(A)CC/0000002/2023
495	ABLAPL/0001638/2023	DUSMANTI SAHU VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BALIMI /172 /2022 () //
496	ABLAPL/0001639/2023	NILAMANI SAHOO VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	BANKI /53 /2023 () //
497	ABLAPL/0001640/2023	KAILASH CH. SETHI VS STATE OF ODISHA	BIDYADHAR MANSINGA VS	KAKATAPUR /22 /2023 () //
498	ABLAPL/0001641/2023	SUKANTA KUMAR SAHOO VS STATE OF ODISHA	ANIRUDHA DAS VS	/ /0 () //
499	ABLAPL/0001642/2023	SHIVARAM JENA	JYOTIRMAYA SAHOO	DIGAPAHANDI /17 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
500	ABLAPL/0001643/2023	STATE OF ODISHA MAMATA NAIK	ASUTOSH TRIPATHY	// N.T.P.C. /16 /2023
		VS	VS	()
501	ABLAPL/0001644/2023	STATE OF ODISHA SWARAJYA KUMAR SWAIN	ALOK KUMAR PANDA	// HINJILI (ASKA) /91 /2023
		VS	VS	()
502	ABLAPL/0001645/2023	STATE OF ODISHA PRAFULLA KUMAR DALAI	ALOK KUMAR PANDA	// HINJILI (ASKA) /91 /2023
		VS	VS	()
503	ABLAPL/0001646/2023	STATE OF ODISHA SANDHYARANI SAHU	CHITTARANJAN DASH	// BHADRAK TOWN /67 /2023
		VS	VS	()
504	ABLAPL/0001647/2023	STATE OF ODISHA RABI DORA	PULLIN MARTHA	// BOLAGARH P.S. /39 /2023
		VS	VS	()
505	ABLAPL/0001648/2023	STATE OF ODISHA SUSANTA BEHERA	DEBENDRA DHAR	// RASOL /1 /2023
		VS	VS	()
506	ABLAPL/0001649/2023	STATE OF ODISHA SILU @ RASHMIRANJAN BAL	DEEPAK KU SAHOO	// MARSHAGHAI /60 /2023
		VS	VS	()
507	ABLAPL/0001650/2023	STATE OF ODISHA BUNTY @ SWARUP SAHOO	BISWAJIT TRIPATHY	// NIHALPRASAD /21 /2023
		VS	VS	()
508	ABLAPL/0001651/2023	STATE OF ODISHA SATYANANDA MENDLI	DURLLABHA RANJAN MISHRA	// ULLUNDA /22 /2023
		VS	VS	()
509	ABLAPL/0001652/2023	STATE OF ODISHA SARATA BEHERA	DURLLABHA RANJAN MISHRA	// ATHAMALLIK /29 /2023
		VS	VS	()
510	ABLAPL/0001653/2023	STATE OF ODISHA MANORAMA MALLICK	DEEPAK KU SAHOO	// MARSHAGHAI /28 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	ABLAPL/0001654/2023	STATE OF ODISHA RATIKANTA MAHALIK VS	SATYA NARAYAN MISHRA VS	// PIRAHAT P.S /8 /2023 ()
512	ABLAPL/0001655/2023	STATE OF ODISHA PHALGUNI PANIGRAHI VS	PRAVASH CH JENA VS	// JALESWAR /46 /2023 ()
513	ABLAPL/0001656/2023	STATE OF ODISHA JOGENDRA BHOI VS	BIBHU PRASAD CHHUALSINGH VS	// DELANGA /30 /2023 ()
514	ABLAPL/0001657/2023	STATE OF ODISHA SURESH KUMAR BHOI @ SURA BHOI VS	JYOTIRMAYA SAHOO VS	// NIRAKARPUR /36 /2023 ()
515	ABLAPL/0001658/2023	STATE OF ODISHA PRABAS DHAL VS	SARATHI JYOTI MOHANTY VS	// NIRAKARPUR /18 /2023 ()
516	ABLAPL/0001659/2023	STATE OF ODISHA MUKUNDA CHANDRA TUDU VS	HEMANTA KUMAR MOHNATA VS	// KAPTIPADA /347 /2022 ()
517	ABLAPL/0001660/2023	STATE OF ODISHA GOUTAM KUMAR JENA VS	DEVASHIS PANDA VS	// DHENKANAL SADAR /635 /2022 ()
518	ABLAPL/0001661/2023	STATE OF ODISHA PRAVAT MANGUALA VS	RANJITA SINGH VS	// KANDARPUR /7 /2023 ()
519	ABLAPL/0001662/2023	STATE OF ODISHA BALLAV ROUT VS	SAKTI PRASAD DAS VS	// RAJNAGAR /130 /2023 ()
520	ABLAPL/0001663/2023	STATE OF ODISHA RABINDRANATH GIRI VS	PRAVASH CH JENA VS	// / /0 ()
521	ABLAPL/0001664/2023	STATE OF ODISHA PRAFULLA KUMAR PANI VS	PRABIR KUMAR RAY VS	// / /0 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :13/02/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
522	ABLAPL/0001665/2023	SUKANTA PRADHAN VS STATE OF ODISHA	ASHOK KUMAR DAS VS	CHANDANPUR /0267 /2022 () //
523	ABLAPL/0001666/2023	NIRMALA BAIRAGI VS STATE OF ODISHA	GOPINATH MISHRA VS	KALIMELA /285 /2022 () //
524	ABLAPL/0001667/2023	RABIN KUMAR PRADHAN @ RABINDRA PRADHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /40 /2023 () //
525	ABLAPL/0001668/2023	RASANANDA PANI VS STATE OF ODISHA	BISWA RANJAN DAS VS	R.UDAYAGIRI /12 /2023 () //
526	ABLAPL/0001669/2023	SANJAY KUMAR MOHAPATRA VS STATE OF ODISHA	SHAKTIDHAR MISHRA VS	BALANGA /20 /2023 () //
527	ABLAPL/0001670/2023	GADHA @ NABA @ LABA JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	ALAKUNDA /7 /2023 () //
528	ABLAPL/0001671/2023	SURYA KANTA PARIDA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /555 /2022 () //
529	ABLAPL/0001672/2023	KAILASH CHANDRA MOHANTY VS STATE OF ODISHA	ASHOK KUMAR DAS VS	CHANDANPUR /0173 /2022 () //
530	ABLAPL/0001673/2023	SATYA PATRA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GHANTAPADA /7 /2023 () //
531	ABLAPL/0001674/2023	RUDRA PRASAD SUNANI VS STATE OF ODISHA	DILIP KUMAR SAHU VS	DHARAMGARH /36 /2023 () //
532	ABLAPL/0001675/2023	RAJASHREE DAS VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	BALASORE TOWN /259 /2022 () //
533	ABLAPL/0001676/2023	BADAL PRADHAN	PRAFULLA CHANDRA DAS	RAJNAGAR /140 /2019

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
534	ABLAPL/0001677/2023	JASASWINI MOHAPATRA	SUJAY SHANKER SINGHDEO	BHAWANIPATNA TOWN /0064 /2022
		VS	VS	()
		STATE OF ODISHA		//
535	ABLAPL/0001678/2023	BABAJI @ BABAJI CHARAN JENA	CHITTA RANJAN LENKA	BALIKUDA /4 /2022
		VS	VS	()
		STATE OF ODISHA		//
536	ABLAPL/0001679/2023	CHANDRABATI LENKA @ CHANDRABATI MAHAPATRA	DEBAYARANJAN BEHERA	BHANDARIPOKHARI /23 /2023
		VS	VS	()
		STATE OF ODISHA		//
537	ABLAPL/0001680/2023	RAHUL SAHOO @ BADAL SAHOO	RASHMIKANTA MAHALIK	MANCHESWAR P.S. /456 /2022
		VS	VS	()
		STATE OF ODISHA		//
538	ABLAPL/0001681/2023	SUSHIL SAHU @ SUSIL SAHU	UDIT RANJAN JENA	JANKIA P.S. /9 /2023
		VS	VS	()
		STATE OF ODISHA		//
539	ABLAPL/0001682/2023	BALARAM JENA@MANTU	SMRUTI RANJAN MOHAPATRA	BALIAPAL /12 /2023
		VS	VS	()
		STATE OF ODISHA		//
540	ABLAPL/0001683/2023	AZHARUDDIN KHAN	ASHOK JENA	DHENKANAL TOWN /57 /2023
		VS	VS	()
		STATE OF ODISHA		//
541	ABLAPL/0001684/2023	TAPAS PATRA	PRAMOD KUMAR JENA	BALIAPAL /56 /2022
		VS	VS	()
		STATE OF ODISHA		//
542	ABLAPL/0001685/2023	MANJU LATA PILLA	LALITENDU MISHRA	BHUBANESWAR VIGILANCE /45 /2022
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
543	ABLAPL/0001686/2023	SANJAYA KUMAR NATH	DEEPAK KUMAR MOHAPATRA	TIHIDI /65 /2023
		VS	VS	()
		STATE OF ODISHA		//
544	ABLAPL/0001687/2023	PRATAP JENA	AMULYA RATNA PANDA	BINJHARPUR /40 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :13/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
545	ABLAPL/0001688/2023	STATE OF ODISHA SUNANDA BEHERA VS	PRASANTA KUMAR DAS VS	// DELANGA /47 /2023 ()
546	ABLAPL/0001689/2023	STATE OF ODISHA PRASANA SENAPATI @ KANHU VS	DEEPAK KUMAR MOHAPATRA VS	// BHARATPUR PS /65 /2023 ()
547	ABLAPL/0001690/2023	STATE OF ODISHA JOSHADA DALAI @ JASODA DALEI VS	PRAVASH CHANDRA JENA VS	// JALESWAR /50 /2023 ()
548	ABLAPL/0001691/2023	STATE OF ODISHA CHITTARANJAN BEHERA VS	AMULYA RATNA PANDA VS	// SAHADEV KHUNTA /40 /2023 ()
549	ABLAPL/0001692/2023	STATE OF ODISHA SK. RAHAMTULLA VS	AMLAN SHAKTI PAUL VS	// NIRAKARPUR /273 /2022 ()
550	ABLAPL/0001693/2023	STATE OF ODISHA DEBASHIS BHUYAN VS	ADHIRAJ MOHANTY VS	// RAMACHANDAPUR /109 /2022 ()
551	ABLAPL/0001694/2023	STATE OF ODISHA PRATIMA DALAI VS	HEMANT KUMAR MUND VS	// KHURDA MODEL /23 /2023 ()
552	ABLAPL/0001695/2023	STATE OF ODISHA ARAKHITA NAIK VS	AMIT KUMAR NATH VS	// BANTALA /473 /2022 ()
553	ABLAPL/0001696/2023	STATE OF ODISHA ASIT CHAND SAHU VS	ASHUTOSH MISHRA VS	// BELLAGUNTHA /59 /2023 ()
554	ABLAPL/0001697/2023	STATE OF ODISHA CHIRANJIT MATARI VS STATE OF ODISHA	MANOJ KUMAR SANDHA VS	// BURLA /0040 /2023 () //

ORISSA HIGH COURT

MISC CASES FILED on :13/02/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	4/2023 MSA/3/2005	RADHAMOHAN DEV BIJE-MP	S.S.RAO
2	5/2023 MSA/3/2005	RADHAMOHAN DEV BIJE-MP	
3	6/2023 MSA/3/2005	RADHAMOHAN DEV BIJE-MP	
4	7/2023 MSA/3/2005	RADHAMOHAN DEV BIJE-MP	
5	8/2023 MSA/3/2005	RADHAMOHAN DEV BIJE-MP	
6	9/2023 MSA/3/2005	RADHAMOHAN DEV BIJE-MP	
7	10/2023 MSA/3/2005	RADHAMOHAN DEV BIJE-MP	
8	10/2023 ARBA/41/2018	SURYO UDYOG LTD.-MP	
9	11/2023 MSA/3/2005	RADHAMOHAN DEV BIJE-MP	
10	12/2023 MSA/3/2005	RADHAMOHAN DEV BIJE-MP	
11	13/2023 MSA/3/2005	RADHAMOHAN DEV BIJE-MP	
12	14/2023 MSA/3/2005	RADHAMOHAN DEV BIJE-MP	
13	17/2023 JCRLA/43/2022	BINAYA NAIK-MP	ADV
14	18/2023 JCRLA/43/2022	BINAYA NAIK-MP	ADV
15	29/2023 WPC(OAC)/1376/2017	SMRUTI REKHA BISWAL-MP	
16	30/2023 WPC(OAC)/433/2017	PARTHASARATHI PUHAN-MP	
17	31/2023 WPC(OAC)/434/2017	NIRMAL CHANDRA PANDA-MP	
18	32/2023 WPC(OAC)/2656/2017	KISHORE KUMAR SWAIN-MP	
19	34/2023 ITA/38/2023	COMMISSIONER OF INCOME TAX(EXEMPTIONS)-MP	RADHEYSHYAM CHIMANKA
20	35/2023 ITA/38/2023	COMMISSIONER OF INCOME TAX(EXEMPTIONS)-MP	RADHEYSHYAM CHIMANKA
21	36/2023 ITA/38/2023	COMMISSIONER OF INCOME TAX(EXEMPTIONS)-MP	RADHEYSHYAM CHIMANKA
22	41/2023 CONTC/282/2023	KRUSHNA CHANDRA KANDI-MP	
23	42/2023 CONTC/1223/2021	NAMITA SADANGI-MP	
24	43/2023 CMAPL/116/2023	SAIL-MP	ADV.
25	43/2023 CONTC/846/2015	SMT.PRATIVA SAMANT-MP	M/S.DURGESH NARAYAN RATH
26	44/2023	DR.SIVANI SABAT-MP	BISWAJIT NAYAK

27	RVWPET/15/2023 44/2023 CONTC/7101/2022	RANJUBALA SAHU-MP	
28	53/2023 RPFAM/45/2023	PRAVAT KUMAR SAHOO-MP	PRAFULLA KUMAR RATH
29	54/2023 RPFAM/46/2023	PABITRA RANJAN SAHU-MP	MANORANJAN MISHRA
30	56/2023 CRLMP/305/2023	KISHOR CHANDRA MOHANTY-MP	DEVASHIS PANDA
31	57/2023 CRLMP/307/2023	SUDAM BEHERA-MP	SUSAMA PRADHAN
32	58/2023 CRLMP/313/2023	SK.SAMAD ALLI-MP	MANAS CHAND
33	76/2023 TRP(C)/64/2023	BARNALI SAHU-MP	UPENDRA KUMAR SAMAL
34	77/2023 TRP(C)/347/2022	BAIJAYANTI SARANGI-MP	ABHILASH MISHRA
35	78/2023 TRP(C)/65/2023	SONALI MOHANTY-MP	NIBEDITA MOHANTY
36	106/2023 CRLREV/74/2023	GIRISH KHATUA-MP	ANIRUDHA DAS
37	107/2023 CRLREV/75/2023	MADHU MEHER-MP	ANIRUDHA DAS
38	108/2023 CRLREV/76/2023	MANOJ KUMAR PRADHAN-MP	ASHOK KUMAR SARANGI
39	109/2023 CRLREV/76/2023	MANOJ KUMAR PRADHAN-MP	ASHOK KUMAR SARANGI
40	109/2023 FAO/69/2023	MANAGER(T.P. CELL),M/S NEW INDIA ASSURANCE COMPANY LTD.-MP	SOMNATH ROY
41	110/2023 CRLREV/78/2023	DAMODAR NAYAK-MP	MANORANJAN MISHRA
42	110/2023 FAO/70/2023	ORIENTAL INSURANCE COMPANY LTD.-MP	SOMNATH ROY
43	111/2023 CRLREV/631/2022	TULSIRAM MAJHI-MP	PRASANTA KUMAR ROUSTRAY
44	111/2023 FAO/47/2023	MANAGER IN CHARGE,M/S. NATIONAL INSURANCE CO. SUBRAMP SATPATHY	SUBRAMP SATPATHY
45	112/2023 FAO/71/2023	SUBHASHREE SARANGI-MP	DHANOJ KUMAR SAHOO
46	112/2023 CRLREV/79/2023	RATNAKAR KANHAR-MP	SANJIB KUMAR BHANJADEO
47	113/2023 FAO/487/2022	M.D., O.S.R.T.C.-MP	AMITAV TRIPATHY
48	113/2023 CRLREV/79/2023	RATNAKAR KANHAR-MP	SANJIB KUMAR BHANJADEO
49	154/2023 RSA/116/2006	SAHARA BIBI-MP	M/S.S.P.MISRA, S.MISHRA
50	155/2023 RSA/54/2023	GOPINATH MISHRA-MP	TUSAR KUMAR MISHRA
51	156/2023 RSA/516/2005	M.DINABANDHU DORA-MP	M/S.PRAFULLA KU.RATH
52	157/2023 RSA/516/2005	M.DINABANDHU DORA-MP	M/S.PRAFULLA KU.RATH
53	158/2023 CMP/158/2023	GOVT OF ODISHA-MP	Karunakar Das
54	159/2023 CMP/876/2015	PRAMOD KU.SAHOO-MP	M/S.MANOJ KU.MOHANTY
55	160/2023 CMP/161/2023	BASANTA KUMAR ROUT @ BASANTA ROUT-MP	LAKSHMAN MISHRA
56	197/2023 MACA/108/2023	ADIBYA MOHANTY-MP	BISHNU BRATA SINGH
57	198/2023 MACA/109/2023	NARASINGHA PARIDA-MP	BISHNUBRATA SINGH

58	199/2023 MACA/29/2019	RABINARAYAN JENA-MP	M/S.PRAMOD KU.ADHIKARI
59	200/2023 MACA/110/2023	D.M.,M/S.NEW INDIA ASSURANCE COMPANY LTD.-MP	SUDEEP KUMAR SARANGI
60	201/2023 MACA/1063/2015	M/S.NATIONAL INSURANCE CO.LTD.-MP	MR.SUBRAT SATPATHY
61	202/2023 MACA/111/2023	SENIOR DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE COMPANY LTD.-MP	SUBHOJIT KUNWAR MOHANTY
62	203/2023 MACA/112/2023	D.M.,UNITED INSURANCE CO. LTD.-MP	RAMESH CHANDRA SAHOO 1
63	204/2023 MACA/112/2023	D.M.,UNITED INSURANCE CO. LTD.-MP	RAMESH CHANDRA SAHOO 1
64	205/2023 MACA/112/2023	D.M.,UNITED INSURANCE CO. LTD.-MP	RAMESH CHANDRA SAHOO 1
65	206/2023 MACA/963/2018	THE DIVISIONAL MANAGER,ORIENTAL INSURANCE COMPANY LTD.-MP	
66	207/2023 MACA/794/2017	THE DIVISIONAL MANAGER,NEW INDIA ASSURANCE COMPANY LTD.-MP	MP.BANKY.SW.DHMP
67	208/2023 MACA/794/2017	THE DIVISIONAL MANAGER,NEW INDIA ASSURANCE COMPANY LTD.-MP	MP.BANKY.SW.DHMP
68	209/2023 MACA/794/2017	THE DIVISIONAL MANAGER,NEW INDIA ASSURANCE COMPANY LTD.-MP	MP.BANKY.SW.DHMP
69	260/2023 BLAPL/9430/2022	BAPI @ BHISMAJIT PATTNAIK-MP	YEESHAN MOHANTY
70	261/2023 BLAPL/12882/2022	NRUSINGHA CHARAN SANDHIBIGRAHA-MP	
71	262/2023 BLAPL/631/2023	RABINDRA DIGAL-MP	BIBHU PRASAD CHHUALSINGH
72	263/2023 BLAPL/9006/2022	KHAGAPATI GOLARI-MP	DIPTI RANJAN BHOKTA, B.K.PADHI
73	264/2023 BLAPL/318/2023	SURAJ SING-MP	JUGALA KISHORE PANDA
74	265/2023 BLAPL/1489/2023	LAMBODAR MALLICK-MP	SUSANTA KUMAR BARAL
75	266/2023 BLAPL/651/2023	HEMANTA PARMAR-MP	DEEPANJALI SAHU
76	267/2023 BLAPL/4575/2022	ARUN YADAV @ ARUN KUMAR YADAV-MP	DUSHMANTA SAHOO
77	268/2023 BLAPL/4208/2022	SAROJ KUMAR CHERO-MP	DUSHMANTA SAHOO
78	269/2023 BLAPL/10686/2022	MANOJ KUMAR PANDA-MP	NEELAKANTHA PANDA
79	270/2023 BLAPL/6467/2022	DULI PRADHAN @ BULI-MP	
80	271/2023 BLAPL/12942/2022	PADAM BAHADUR-MP	
81	272/2023 BLAPL/12942/2022	PADAM BAHADUR-MP	
82	377/2023 CRLA/508/2022	SANTOSH KUMAR PALEI-MP	BHABANI SHANKAR DASPARIDA
83	378/2023 CRLA/72/2023	SRIRAM PANDA-MP	JNYANANANDA PANDA
84	378/2023 ABLAPL/9852/2022	BABBY GAGERENGA @ BOBY-MP	
85	379/2023 ABLAPL/10608/2022	SK. AHEMAD @ SK. AHMAD-MP	
86	379/2023 CRLA/78/2023	SOBHAN KUMAR HOTA-MP	SIDHANT DWIBEDI
87	380/2023 ABLAPL/15693/2022	BIBHU DAS @ BIBHU RANJAN DAS-MP	
88	380/2023 CRLA/183/2023	SANKAR MALLIK-MP	SAMARENDRA MOHANTY
89	381/2023	RAMHARI SINGH-MP	SAMARENDRA MOHANTY

90	CRLA/184/2023 381/2023 ABLAPL/5765/2020	BANSIDHAR PANDA-MP	KAUSTUVA MOHANTY
91	382/2023 CRLA/592/2017	SUSIL KUMAR SETH-MP	M/S.SUMANTA KUMAR NAYAK, B.B.ROUTRAY, B.N.S
92	382/2023 ABLAPL/14138/2022	PRANABANDHU SAHU-MP	
93	383/2023 CRLA/185/2023	JAGDISH MISHRA-MP	BIKRAM CHANDRA GHADEI
94	383/2023 ABLAPL/29/2023	PINTU @ RASHMIRANJAN LENKA-MP	
95	384/2023 ABLAPL/10686/2022	KRUSHNA CHANDRA JENA-MP	
96	384/2023 CRLA/185/2023	JAGDISH MISHRA-MP	BIKRAM CHANDRA GHADEI
97	385/2023 CRLA/127/2022	SANAK MALLICK-MP	BHARATI DASH
98	385/2023 ABLAPL/9454/2020	TAPI @ TUSHARA KUMAR NAIK-MP	
99	386/2023 ABLAPL/4451/2022	ABHIJIT MISHRA-MP	
100	386/2023 CRLA/627/2021	DILLIP SETHY@PHUTE-MP	BHARATI DASH
101	387/2023 CRLA/187/2023	NIKITA BISOI-MP	BASUDEV PUJARI
102	387/2023 ABLAPL/12956/2021	BINODINI MANDHATA-MP	SHIB SHANKAR MOHANTY
103	388/2023 ABLAPL/11450/2022	RAJESH KUMAR ROUT-MP	
104	388/2023 CRLA/188/2023	MAHENDRA BEHERUK-MP	TAPAN KUMAR SWAIN
105	389/2023 ABLAPL/6522/2022	ISMAIL KHAN @ JULU-MP	PRASANTA KUMAR SAHOO
106	389/2023 CRLA/188/2023	MAHENDRA BEHERUK-MP	TAPAN KUMAR SWAIN
107	390/2023 CRLA/188/2023	MAHENDRA BEHERUK-MP	TAPAN KUMAR SWAIN
108	391/2023 CRLA/1066/2022	BUKUNI @ KHARABELA MAJHI-MP	CHANDAN SAMANTARAY
109	512/2023 WA/210/2023	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA, A.G.A.
110	513/2023 WA/210/2023	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA, A.G.A.
111	514/2023 WA/211/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA(A.G.A)
112	515/2023 WA/211/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA(A.G.A)
113	516/2023 WA/211/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA(A.G.A)
114	517/2023 WA/212/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
115	518/2023 WA/212/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
116	519/2023 WA/212/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
117	520/2023 WA/213/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA(A.G.A)
118	521/2023 WA/213/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA(A.G.A)
119	522/2023 WA/213/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA(A.G.A)
120	523/2023 WA/214/2023	STATE OF ODISHA.-MP	MANOJ KUMAR KHUNTIA, A.G.A.

121	524/2023 WA/214/2023	STATE OF ODISHA.-MP	MANOJ KUMAR KHUNTIA, A.G.A.
122	525/2023 WA/214/2023	STATE OF ODISHA.-MP	MANOJ KUMAR KHUNTIA, A.G.A.
123	526/2023 WA/215/2023	SK. ABDUL JAFAR RAY-MP	ANJAN KUMAR BISWAL
124	527/2023 WA/77/2023	HEMANTA KUMAR SETH-MP	KUNAL KUMAR SWAIN
125	528/2023 WA/216/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
126	529/2023 WA/216/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
127	530/2023 WA/216/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
128	531/2023 WA/217/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA
129	532/2023 WA/217/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA
130	533/2023 WA/217/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA
131	534/2023 WA/218/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
132	535/2023 WA/218/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
133	536/2023 WA/218/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
134	537/2023 WA/219/2023	BOARD OF SECONDARY EDUCATION, ODISHA-MP	S.S.RAO
135	538/2023 WA/219/2023	BOARD OF SECONDARY EDUCATION, ODISHA-MP	S.S.RAO
136	539/2023 WA/221/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
137	540/2023 WA/221/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
138	541/2023 WA/221/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
139	542/2023 WA/220/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA
140	543/2023 WA/220/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA
141	544/2023 WA/222/2023	GENERAL MANAGER, (P PF/PEN./CPIO), MCL, SAMBALPUR	DEBIPRAJ MOHANTY
142	545/2023 WA/222/2023	GENERAL MANAGER, (P PF/PEN./CPIO), MCL, SAMBALPUR	DEBIPRAJ MOHANTY
143	546/2023 WA/223/2023	KEDAR NATH NANDI-MP	
144	547/2023 WA/223/2023	KEDAR NATH NANDI-MP	PRAFULLA KUMAR RATH
145	548/2023 WA/224/2023	STATE OF ODISHA-MP	SANDEEP PARIDA SR. STANDING COUNSEL(S AND M
146	549/2023 WA/224/2023	STATE OF ODISHA-MP	SANDEEP PARIDA SR. STANDING COUNSEL(S AND M
147	550/2023 WA/225/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR. S.C. (S AND ME)
148	551/2023 WA/225/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR. S.C. (S AND ME)
149	552/2023 WA/226/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA(A.G.A)
150	553/2023 WA/226/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA(A.G.A)
151	554/2023 WA/226/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA(A.G.A)
152	555/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.

153	WA/227/2023 556/2023 CRLMC/792/2023	INDIAMART INTERMESH LTD.-MP	RAJJEET ROY
154	556/2023 WA/227/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
155	557/2023 WA/227/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
156	557/2023 CRLMC/793/2023	BALIA@BALARAM PANDA-MP	RAJIB LOCHAN PATTNAIK
157	558/2023 CRLMC/726/2023	BIBEK KUMAR SWAIN-MP	BISWARANJAN DALAI
158	558/2023 WA/351/2018	BINAY KUMAR PATEL-MP	PRAFULLA KU. RATH,P.NAYAK
159	559/2023 CRLMC/667/2023	BHARAT BHUSAN JAGDEV-MP	BISHNU PRASAD PRADHAN
160	559/2023 WA/351/2018	BINAY KUMAR PATEL-MP	PRAFULLA KU. RATH,P.NAYAK
161	560/2023 WA/351/2018	BINAY KUMAR PATEL-MP	PRAFULLA KU. RATH,P.NAYAK
162	560/2023 CRLMC/798/2023	KALU@KALIA GOUDA-MP	RAMDAS ACHARY
163	561/2023 CRLMC/799/2023	ITISHREE MISHRA-MP	RAMDAS ACHARY
164	561/2023 WA/351/2018	BINAY KUMAR PATEL-MP	PRAFULLA KU. RATH,P.NAYAK
165	562/2023 CRLMC/804/2023	NITYANANDA NAYAK-MP	J.K. MISHRA 2
166	562/2023 WA/351/2018	BINAY KUMAR PATEL-MP	PRAFULLA KU. RATH,P.NAYAK
167	563/2023 WA/351/2018	BINAY KUMAR PATEL-MP	PRAFULLA KU. RATH,P.NAYAK
168	563/2023 CRLMC/805/2023	DHADU@SANJAYA PAIKRAY-MP	SIDHARTHA DAS
169	564/2023 CRLMC/1898/2022	RAJESH PATI-MP	M.PRATAP@PRATAP KUMAR MOHAPATRA
170	564/2023 WA/351/2018	BINAY KUMAR PATEL-MP	PRAFULLA KU. RATH,P.NAYAK
171	565/2023 WA/351/2018	BINAY KUMAR PATEL-MP	PRAFULLA KU. RATH,P.NAYAK
172	565/2023 CRLMC/17/2022	DEBASMITA MISHRA@TRIPATHY-MP	DEVASHIS PANDA
173	566/2023 WA/351/2018	BINAY KUMAR PATEL-MP	PRAFULLA KU. RATH,P.NAYAK
174	566/2023 CRLMC/808/2023	PRAMOD KUAR BISWAL-MP	PRASANTA KUMAR SAHOO
175	567/2023 CRLMC/808/2023	PRAMOD KUAR BISWAL-MP	PRASANTA KUMAR SAHOO
176	568/2023 CRLMC/809/2023	SWETAKETU ROUT-MP	ASHOK KUMAR BEHERA
177	569/2023 CRLMC/809/2023	SWETAKETU ROUT-MP	ASHOK KUMAR BEHERA
178	570/2023 CRLMC/1037/2017	LINGARAJ BARIK-MP	
179	571/2023 CRLMC/812/2023	NIRANJAN ARISAL@BAURI-MP	MANAS CHAND
180	572/2023 CRLMC/3587/2022	MANTU@ADHISH KUMAR GIRI-MP	
181	573/2023 CRLMC/823/2023	TARINI@TARANISEN BHOI-MP	UDIT RANJAN JENA
182	574/2023 CRLMC/824/2023	MALAYA KUMAR BEHERA-MP	SMRUTI RANJAN MOHAPATRA
183	575/2023 CRLMC/826/2023	GAUTAM PRASAD SAHOO-MP	DEBARAJ MOHANTY

184	576/2023 CRLMC/1340/2022	SK.AZMAN ALLI-MP	BHARAT JALLI
185	577/2023 CRLMC/696/2022	SK.HABIB ULLA @ FAKIL-MP	BHARAT JALLI
186	578/2023 CRLMC/827/2023	RANGALATA BEHERA-MP	SIDDHARTH GOUTAM DAS
187	579/2023 CRLMC/828/2023	MIR MUZIB BAKSH-MP	DIPANKAR ACHARYA
188	580/2023 CRLMC/829/2023	MIR KHADIM BAKSH-MP	DIPANKAR ACHARYA
189	581/2023 CRLMC/830/2023	SUJIT NAIK@SURYAKANTA NAIK-MP	PRASANTA KUMAR SAHOO
190	582/2023 CRLMC/831/2023	ANADI CHARAN SAHU-MP	MANOJ KUMAR BALASAMANTA
191	583/2023 CRLMC/832/2023	GAHAL MAHANANDA-MP	GOKULANANDA SAHU
192	584/2023 CRLMC/833/2023	KUMAR DEEPAK-MP	PRANAYA KUMAR DASH
193	585/2023 CRLMC/836/2023	SK.HABIBULLAH@FAKIL-MP	BHARAT JALLI
194	586/2023 CRLMC/837/2023	NILIMA DEBNATH-MP	UMA CHARA MISHRA
195	1898/2023 WP(C)/4267/2023	SUBASH CHANDRA DAS-MP	BIJAYA KUMAR BEHERA
196	1899/2023 WP(C)/4268/2023	BHARAT CHANDRA MALLICK-MP	BIJAYA KUMAR BEHERA 1
197	1900/2023 WP(C)/4276/2023	PRADEEP KUMAR MOHAPATRA-MP	SAROJA KANTA MANDAL
198	1901/2023 WP(C)/16391/2009	ALL ORISSA JUDICIAL-MP	M/S.MILAN KANUNGO,(Mr. JAYANTA DAS)
199	1902/2023 WP(C)/4277/2023	MAHENDRA HARICHANDAN-MP	RANJAN KUMAR ROUT
200	1903/2023 WP(C)/2438/2023	RABINDRA NATH SAMAL-MP	
201	1904/2023 WP(C)/12705/2018	PRADIPTA KU.SWAIN-MP	M/S.SACHIDANANDA NAYAK
202	1905/2023 WP(C)/4280/2023	PRATAP KUMAR MOHAPATRA-MP	ARUN KUMAR NAYAK
203	1906/2023 WP(C)/2514/2018	RABINDRANATH PATI-MP	M/S.S.C.DASH
204	1907/2023 WP(C)/4287/2023	PRABHATI TUNGA-MP	UMESH CHANDRA MOHANTY
205	1908/2023 WP(C)/4294/2023	PRATIK KUMAR NAYAK-MP	JAYADEBA BEHERA
206	1909/2023 WP(C)/4295/2023	GUDDU KUMAR SAH-MP	TRILOCHAN NANDA
207	1910/2023 WP(C)/4297/2023	RABINDRA KUMAR BISWAL-MP	TRILOCHAN NANDA
208	1911/2023 WP(C)/4299/2023	KRISHN MOHAN PRASHAD-MP	TRILOCHAN NANDA
209	1912/2023 WP(C)/21698/2022	SIBASEN NAIK-MP	PRABHAT KUMAR PRAHARAJ
210	1913/2023 WP(C)/39233/2021	PRAVABATI DEI-MP	SAILABALA JENA
211	1914/2023 WP(C)/4324/2023	BHAGABAN NAIK-MP	BIVUDATTA CHALAN
212	1915/2023 WP(C)/4326/2023	BISWABASU RAJGURU MAHAPATRA-MP	TUKUNA KUMAR MISHRA
213	1916/2023 WP(C)/4331/2023	BOUDHA INFRA VENTURES PVT. LTD. BBSR-MP	KISHORE KUMAR MISHRA
214	1917/2023 WP(C)/4339/2023	M/S.DANDESWAR PHARMACEUTICALS, KODALA-MP	DEBI PRASAD SARANGI
215	1918/2023	SUBRAT KUMAR KAR-MP	BIDYADHAR MANSINGA

216	WP(C)/4343/2023 1919/2023	CHANDRA PRAKASH BADHAI-MP	SIDHESWAR MOHANTY
217	WP(C)/4344/2023 1920/2023	SANJULATA SAHU-MP	SIDHARTH SHANKAR PADHY
218	WP(C)/4346/2023 1921/2023	TPNODL, JAJPUR-MP	PRASANTA KUMAR TRIPATHY
219	WP(C)/4347/2023 1922/2023	SOUMENDRA PRIYADARSHI PATRA-MP	GYANARANJAN SETHI
220	WP(C)/36083/2022 1923/2023	SANJAY KUMAR PAIKARAY-MP	BISHNU PRASAD PRADHAN
221	WP(C)/4355/2023 1924/2023	SUSANTA SAHOO-MP	RAMDAS ACHARY
222	WP(C)/4354/2023 1925/2023	BIRENDRA KUMAR KANHAR-MP	LAXMIKANTA MOHANTY
223	WP(C)/4357/2023 1926/2023	BIBHUTI KUMAR PARIDA-MP	UPENDRA KUMAR SAMAL
224	WP(C)/4358/2023 1927/2023	SUVENDU KU.PATRO-MP	MR.SOHAN MISHRA
225	WP(C)/6592/2016 1928/2023	CHANDAN KUMAR JENA-MP	SUSHANTA KUMAR MISHRA
226	WP(C)/4366/2023 1929/2023	MAYADEVI BHUT-MP	SATYABADI MANTRY
227	WP(C)/4368/2023 1930/2023	RINKI SAHOO-MP	BISWA PRAKASH DHAL
228	WP(C)/2822/2023 1931/2023	M/S.RAMAYA ENTERPRISES-MP	
229	WP(C)/10485/2018 1932/2023	SAROJ KUMAR SAHOO-MP	TUSHAR KANTI SATAPATHY
230	WP(C)/4388/2023 1933/2023	DR. BIBEKANANDA KAR-MP	SANGRAM KESHARI BURMA
231	WP(C)/4389/2023 1934/2023	LAXMIDHAR MOHARANA-MP	MR.ASHOK MOHANTY, SIBA NARAYAN BISWAL
232	WP(C)/18310/2022 1935/2023	LAXMIDHAR MOHARANA-MP	MR.ASHOK MOHANTY, SIBA NARAYAN BISWAL
233	WP(C)/18310/2022 1936/2023	LAXMIDHAR MOHARANA-MP	MR.ASHOK MOHANTY, SIBA NARAYAN BISWAL
234	WP(C)/18310/2022 1937/2023	LAXMIDHAR MOHARANA-MP	MR.ASHOK MOHANTY, SIBA NARAYAN BISWAL
235	WP(C)/18310/2022 1938/2023	LAXMIDHAR MOHARANA-MP	MR.ASHOK MOHANTY, SIBA NARAYAN BISWAL
236	WP(C)/18310/2022 1939/2023	LAXMIDHAR MOHARANA-MP	MR.ASHOK MOHANTY, SIBA NARAYAN BISWAL
237	WP(C)/456/2023 1940/2023	M S INFRAENGINEERS PVT. LTD.,CUTTACK-MP	
238	WP(C)/74/2023 1941/2023	TRINATH SAHU @ SAHOO-MP	AMITAV TRIPATHY
239	WP(C)/33212/2022 1942/2023	TRINATH SAHU @ SAHOO-MP	AMITAV TRIPATHY
240	WP(C)/15904/2019 1943/2023	M/S.BATA INDIA LTD-MP	M/S.PRADIPTA VARMA
241	WP(C)/4402/2023 1944/2023	MONICA D SAMAL-MP	AMBIKA PRASAD MISHRA
242	WP(C)/4405/2023 1945/2023	SRI BAIDYANATH MEMORIAL TRUST, BBSR-MP	SUJATA JENA
243	WP(C)/579/2023 1946/2023	AF ENTERPRISES LTD., NEW DELHI-MP	AKASH BHUYAN
244	WP(C)/4415/2023 1947/2023	HRUSIKESH ROUT-MP	PRAVAT RANJAN SUTAR
245	WP(C)/35800/2022 1948/2023	KRUSHNA CHANDRA BEHERA-MP	DEEPALI MAHAPATRA
246	WP(C)/4301/2021 1949/2023	LARSEN @ TOURBO LIMITED-MP	SATYA SMRUTI MOHANTY

247	1950/2023 WP(C)/4423/2023	M/S PRABHAKAR PUROHITA-MP	RUDRA PRASAD KAR
248	1951/2023 WP(C)/4423/2023	M/S PRABHAKAR PUROHITA-MP	RUDRA PRASAD KAR
249	1952/2023 WP(C)/4426/2023	S.M.C., SUHAJAT ASHRAM VIDYALAYA, NUAPADA-MP	SATYANARAYAN MISHRA
250	1953/2023 WP(C)/4436/2023	M/S. SOCIETY FOR NEW GENERATION, NABARANGPUR-MP	MOHENDRA KUMAR MOHAPATRO
251	1954/2023 WP(C)/4437/2023	SUNIL KUMAR MOHANTY-MP	AUROVINDA MOHANTY
252	1955/2023 WP(C)/4439/2023	BENU MADHAV TRIPATHY-MP	PRAFULLA KUMAR RATH
253	1956/2023 WP(C)/4443/2023	BANCHANIDHI TARIKI-MP	PRAFULLA KUMAR RATH
254	1957/2023 WP(C)/2140/2023	SRINIBAS MANTRY-MP	
255	1958/2023 WP(C)/24136/2017	URMILA HATI-MP	M/S.BIGYAN KUMAR SHARMA
256	1959/2023 WP(C)/2528/2020	UMAKANTA GHADEI-MP	
257	1960/2023 WP(C)/2542/2020	BUDHIRAM BEHERA-MP	
258	1961/2023 WP(C)/4445/2023	DHANIRAM PATEL-MP	PRAFULLA KUMAR RATH
259	1962/2023 WP(C)/12832/2008	TRILOCHAN DAS-MP	M/S.BANSHIDHAR BAUG
260	1963/2023 WP(C)/18920/2019	RANJITA NANDA-MP	M/S.BINAYA KUMAR MOHANTY
261	1964/2023 WP(C)/4447/2023	PURNA CHANDRA RATH-MP	SIDHESWAR MALLIK
262	1965/2023 WP(C)/26164/2022	M/S. SAI LOGISTICS-MP	UPASANA BAL
263	1966/2023 WP(C)/4455/2023	RABINDRA KUMAR MOHARANA-MP	SIDHESWAR MALLIK
264	1967/2023 WP(C)/4456/2023	M/S AEROCOM PVT. LTD., BBSR-MP	TAPAN KUMAR BISWAL
265	1968/2023 WP(C)/27663/2021	DEBADULLAV MOHANTY-MP	PRATEIK PARIJA
266	1969/2023 WP(C)/4457/2023	JAYANTI BEHERA-MP	DEEPAK KUMAR MOHAPATRA
267	1970/2023 WP(C)/4458/2023	M/S.RIPLEY AND CO. STEVEDORING AND HANDLING PVT. LTD., KHURDA-MP	B. N. MOHANTY SINGHPUR-MP
268	1971/2023 WP(C)/22195/2022	SOURABHA, N.G.O, KHURDA-MP	PRAFULLA KUMAR RATH
269	1972/2023 WP(C)/33721/2020	PRAVAKAR BARIK-MP	KABIR KUMAR JENA
270	1973/2023 WP(C)/4464/2023	FAKIRMOHAN SABAR-MP	SUKANTA KUMAR DALAI
271	1974/2023 WP(C)/31169/2022	SANJUKTA MOHARANA-MP	BIBHU PRASAD DAS
272	1975/2023 WP(C)/4470/2023	ALOK KUMAR MOHAPATRA-MP	KSHIROD KUMAR SAHOO
273	1976/2023 WP(C)/31258/2022	BINOD NAYAK-MP	
274	1977/2023 WP(C)/16768/2021	DILLIP KUMAR PATTANAIAK-MP	